

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

E.A. No. 23 of 2024

In

O.A. No. 295 of 2016

IN THE MATTER OF:

Amresh Singh

...Applicant/Petitioner

Versus

Union of India & Ors.

... Respondents

NDOH 15.10.2024

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FILED BY:

ANIRUDDH SINGH
ADVOCATE FOR RESPONDENT NO.5
D-77, DEFENCE COLONY,
NEW DELHI-24

DATE: 09.10.2024
NEW DELHI





सत्यमेव जयते

30
INDIA NON JUDICIAL

1

Government of Jammu and Kashmir

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Purchased by : ALOK KUMAR
Description of Document : Article 4 Affidavit
Property Description : AFFIDAVIT
Consideration Price (Rs.) : 0
 (Zero)
First Party : ALOK KUMAR
Second Party : Not Applicable
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09/10/2024



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BEFORE THE NATIONAL GREEN TRIBUNAL,
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Amresh Singh

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COMPLIANCE-AFFIDAVIT

ON BEHALF OF RESPONDENT NO.5/GAMMON

ENGINEERS & CONTRACTORS PVT LTD.

I, Alok Kumar, s/o Late J.C. Singh, aged about 50 years and resident of Udhampur, do hereby solemnly affirm and state on oath as under:

1. That I am working as Sr. General Manager in the answering respondent company. I am well acquainted with the facts and circumstances of the case and in the capacity aforesaid, and on basis of the record maintained by the Respondent, I am filing the instant affidavit in compliance of the Order dated 15.7.2024 passed by this Hon'ble Tribunal in E.A. 23 of 2024.
2. I say that the answering respondent was engaged as a contractor by the Respondent no.2/NHAI to execute the Project "Four Lining of Udhampur to Ramban Section of NH-1A (now NH-44) from KM 67.00 to KM 89.00 and Nashri to Ramban section from KM 130.00 to KM 151.00 on EPC mode in the State of J&K under NHDP Phase-II".
3. That to enable the Respondent to perform the job of widening, rehabilitation and augmentation of the National

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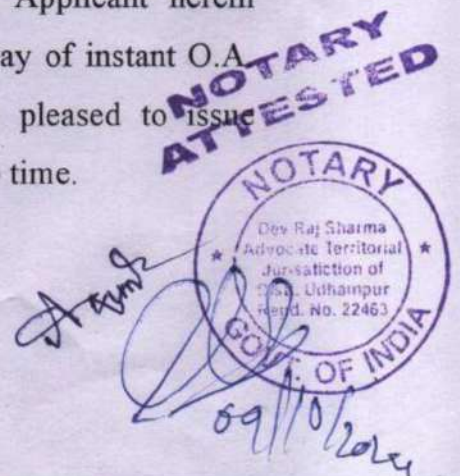


Alok Kumar

09/10/2024

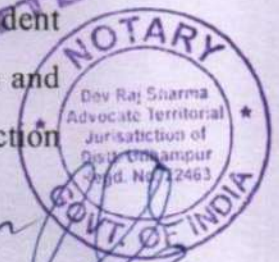
Highway, the answering respondent had arranged dumping sites along the highway for the purpose of dumping excavated earth/soil for which NOC from the concerned department was obtained. A total of 18 dumping sites were acquired in Udhampur - Chenani section and 20 in the Nashri-Ramban Section.

4. That during the execution of the works, the excavated earth/soil generated was dumped at these designated and approved dumping sites in a systematic manner by adopting the formulated laid procedure by the respondent, which is as follows:
 - a. Construction of Gabion wall
 - b. Dumping of muck
 - c. Berm making
 - d. Afforestation
5. That the excavation work in the mentioned sections was sub-contracted to various sub-contractors such as Respondent no. 7/M/s. Choudhary Power Projects Pvt. Ltd., Gian Singh, Zaffer Iqbal, Khanday Construction, Rajesh Kumar, KRP Constructions, SD Construction, Faisal Construction, MC Chopra, Jamna Construction, Nasir Mallik, Ashok Kumar, Amjad Ali, Saddam Hussain, Abdul Majid, SD Choudhary, Sai Construction etc. who were time to time reminded/warned of any negligence in duty by way of several notices by the answering respondent.
6. That while the work was afoot, the Applicant herein approached this Hon'ble Tribunal by way of instant O.A. whereafter this Hon'ble Tribunal was pleased to issue necessary directions/Orders from time to time.



7. That it is worthwhile to mention that in compliance with an Order passed by this Hon'ble Tribunal on 11.07.2019, the answering respondent had deposited a sum of Rs. 2 Cr and further submitted a Performance Guarantee for a sum of Rs. 2 Cr. with the Central Pollution Control Board as interim compensation. Thus, the answering Respondent has already committed a substantial sum of Rs. 4 Cr in compliance with the directions of this Hon'ble Tribunal.
8. That the excavation works in the Udhampur - Chenani section of the answering respondent stood complete in December of 2018 and that in the Nashri-Ramban Section was substantially complete in October of 2020. Only the last patch of about 300 mt. in the Nashri-Ramban Section was completed in January of 2023. In the Nashri-Ramban Section of the answering Respondent, a stretch of 2.2 Km was descoped from scope of work of the answering respondent and was allotted to other agencies by NHAI in March of 2021.
9. That the respondent respectfully submits that the dumping yards falling within the descoped stretches were stabilized by the respondent. Now as the stretch of 2.2 KM has been descoped by NHAI and is being executed by other agencies any damage to dumping yard shall not be devolved on the respondent.
10. That the work under the Project was completed by December of 2023 and the Project Completion certificate was issued by the NHAI effective from 04.12.2023. At present, the work awarded to the answering Respondent under the Project is under Operation and Maintenance and no other work, whether excavation or other construction

NOTARY
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Handwritten signature and date: 09/10/2020

work, is being done by the answering respondent except for the operation and maintenance. Any excavation or construction work being presently carried out is not by the answering respondent.

11. The aforementioned dumping sites, which fall within the stretch and scope of work undertaken by the answering respondent, have now been fully closed and stabilized. This includes the completion of comprehensive stabilization measures. Additionally, plantation activities have been carried out to restore the ecological balance. These efforts have been successfully completed, ensuring the long-term sustainability and environmental safety of the sites.
12. That the answering respondent has incurred a total expense of Rs. 38.80 Cr for the stabilization of dumping sites in the Udhampur-Chenani section and Rs. 27.04 Cr was spent on the stabilization of dumping sites in the Nashri-Ramban section. Moreover, the NHAI, at the risk and cost of the answering respondent, has carried out stabilization works amounting to Rs. 8.68 Cr. In total, the answering respondent has incurred Rs. 74.52 Cr on the stabilization of dumping sites. Photographs depicting the stabilization of the dumping sites are attached herewith as **ANNEXURE R5/1**. The copy of the Measurement Book, as proof of the works executed, and the cost incurred, towards stabilization works of the dumping sites, is annexed herewith as **ANNEXURE R5/2**.
13. That the answering respondent has further deposited Rs. 1.29 Cr. with the J&K State Pollution Control Committee.

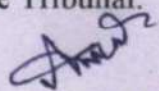
**NOTARY
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Sharma



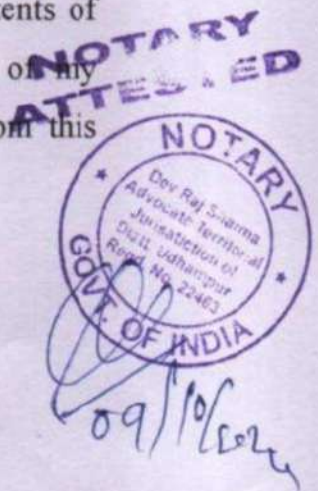
True copy of the Order dated 07.9.2021 by J&KPCC is annexed herewith as ANNEXURE R5/3.

14. That in view of the above, it is respectfully submitted that the respondent has already spent a significant amount of Rs. 79.81 crore on environmental restoration, far exceeding the Rs. 41 crore compensational share determined and imposed by NHAI. This expenditure forms part of the total Rs. 129 crores allocated for implementing the Environment Management Plan (EMP).
15. That it is lastly submitted that the as per the Order passed by this Hon'ble Tribunal on 29.10.2021, no directions are specifically directed at the answering respondent and hence, there is no occasion for non-compliance thereof by the answering respondent.
16. That, therefore, considering the submissions made above, it most respectfully stated that the answering respondent has made diligent efforts to comply with all applicable directives and obligations, and continues to act in good faith to uphold this Hon'ble Tribunal's directions. In conclusion the answering respondent respectfully prays to be declared as having fulfilled its obligations under the Environment Management Plan (EMP) and in full compliance with the directions of this Hon'ble Tribunal.


DEPONENT

VERIFICATION

I, the deponent named herein above, verify that the contents of the instant affidavit are true and correct to the best of my knowledge and nothing material has been concealed from this



Hon'ble Court. Verified at Udhampur on 9th day of October, 2024.

A Kumar

DEPONENT

The statement solemnly declare before me by Sh. *Ashok Kumar* who is identified by Sh. *Rohit Khajone*

S/o *S/O Gopal Chand Khajone*

R/o *Plot No. 1005*

Udhampur.

NOTARY ATTESTED



09/10/2024

*Shri
Rohit Khajone*



82 + 200





81 + 450

40

11

75 + 400

41

12

74 + 400-500

42

13

73 + 800

43

14

84 + 400



44

15

72 + 00



45

16

70 + 600



46

17

72 + 600



47

18

131+280 TO 131+350

48

19

132+400 TO 132+500



49

20

132+400 TO 132+500

50

21

134+770 TO 134+820



51

22

138+050 TO 138+100



52

23

135+300 TO 135+350



53

24

135+300 TO 135+350



54

25

135+900 TO 135+940



55

26

141+200 TO 141+320

56

27

143+400 TO 143+420

57

28

144+500 TO 144+520



58

29

144+950 TO 144+970

59

30

145+440 TO 145+500



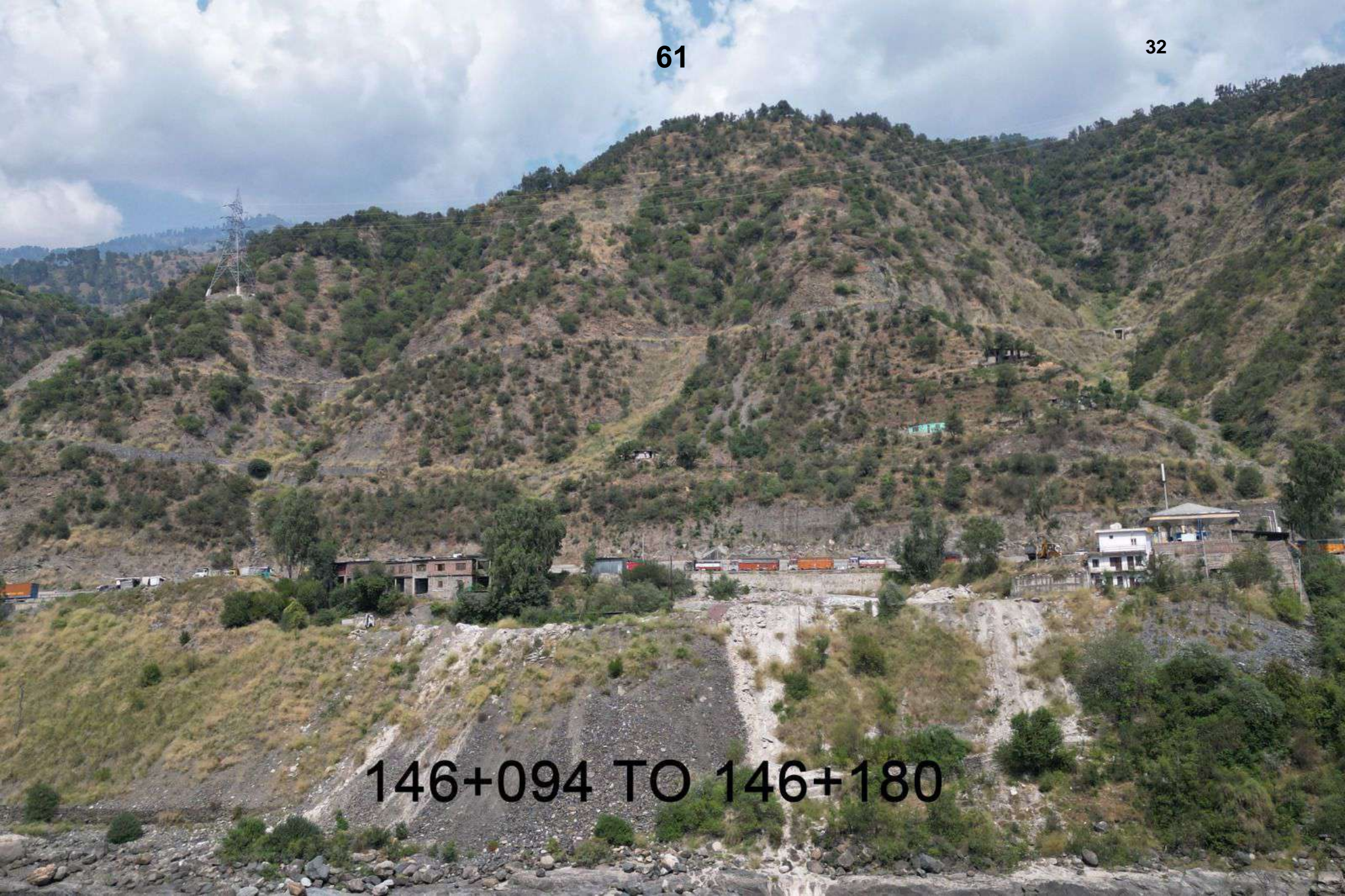
60

31

145+620 TO 145+850



146+094 TO 146+180



62

ANNEXURE R5/2

Sr. No.	Description of items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of the work :->							
	Location / Chainage :->							
	Date of measurement :->							
	Period during work :->							
	Name of Sub-contractor :->							
	Work order no :->							
	Bill no :->							
	MB Ref :->							
1)	Gabion wall for toe protection for Dumping yard near Perha 136+900							
	Gabion wall no 1 :->	m ³	01	30	01	01	30	
	Gabion wall no 2	m ³	01	42.5	01	01	42.5	Grade provided by GECPL.
	" " no 3		01	53.4	01	01	53.4	
	" " no 4		01	12	01	01	12	
							Total	137.9

~~4 m³ for dumping yard 20-06-2017~~

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L In (m)	Breadth B In (m)	Depth/Ht. D/H In (m)	Quantity	Remarks
		Name of Work							Civil Work.
		Location / Chainage							150 - Dam View Hotel.
In - 30.08.2017		Date of Measurement							20-09-2017
		Period during Work							21-08-2017 To 20-09-2017
		Name of Sub-contractor							M/R Krishan Lal.
		Work order no.							GECPL/9402/WOPR/17/00143.
		Bill no.							02
Remarks if Any.		D. Gabion wall on							
140		Toe Protection							
140		For Dumping yard							
152		near Dam View.							
		Perha.							
		crate - No-1	M ³	01	3	1.2	01	3.6	only
		crate - No - 2		01	3	1.2	01	3.6	for crate
90		" " - 3		04	6	1.2	01	28.8	provided
		" " - 4		04	14.30	1.2	1.2	82.368	by GECPL
12		" " - 5		04	12.2	1.1	1.2	64.416	51.24
		" " - 6		06	6	1.2	1.2	51.84	provided
		" " - 7		01	3.6	01	01	3.6	" "
								Total	238.224
8									

In - 30.08.2017

Remarks if Any.
140
140
152
90
12
8

4 only
20-09-2017

Gabion Box Provided by GECPL ⇒ 51.84 (GECPL Box)
 Gabion Box Provided by Subcon ⇒ 186.38 (Subcon Box)
 कुल मात्र

12

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of work			64				
	Location/Charge							Dam View.
	Date of measurement							20-01-2018
	Period during work							21-12-2017 To 20-01-2018
	Work name of sub-contract							M/S Krishna. Ltd.
	Work order no							9402/19402
	Bill no							03
Q	gabian box.							
	Toe Protection							
	for Dumping yard							
	Near Dam View.							
	Hotel.							
	gabian box. NO: 1	M ³	07	6	1.5	1.5	94.5	crate
	NO: 2		10	6	1.45	1.45	126.15	wire
	NO: 3		12	6	1.5	1.5	162	provided
	NO: 4		03	6	1.5	1.5	40.5	by
	NO: 5		08	6	1.45	1.45	108.92	9402/19402
	NO: 6		02	6	1.5	1.5	27	
							Total	551.07

~~9402/19402
 20-01-2017
 9402/19402~~

~~Krishna~~

Sr. No.	Description of Items	UOM	Nos	65 th L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of work :-							
	Location / chainage :-							
	Date of measurement :-							
	Period during work :-							
	Name of sub-contractor							
	Work order no :-							
	Bill no :-							
	1) Gabion box							
	Toe Protection							
	for dumping yard,							
	near Dam vein							
	Hotel.							
	Gabion box no: 1	m ³	01	6	1.2	1.2	8.64	GABION PROVIDED BY RECPL
			09	6	1.2	1.2	77.76	
			02	6	1.2	1.2	17.28	
			05	6	1.2	1.2	43.2	
			08	6	1.2	1.2	69.12	
							Total 216	

✓ Sgh
 ✓ Asst. Sgh
 20-02-2019
 940212426

216 m³

Sgh

Sr. No.	Description of Items	UOM	Nos	66 th L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of work →							Civil work.
	Location/chainage →							135+310.
	Date of measurement							31-03-2018
	Period during work							21-02-2018 To 31-03-2018
	Name of subcontractor							M/S Krishanu Lal.
	Work order no. →							98CP/9402/
	Bill. No. →							05
	Crabion bar	M ²	10	06	1.2	1.2	86.4	Total
	Toe		10	06	1.2	1.2	86.4	Wire
	Protection for		01	06	1.2	1.2	8.64	crate
	Dumping yard near		02	06	1.2	1.2	17.28	wx by
	Ram View hotel.		07	06	1.2	1.2	60.48	98CP
			06	6	1.2	1.2	51.84	
			03	6	1.2	1.2	25.92	
			03	6	1.2	1.2	25.92	
							Total	362.88

✓ Civil
 ✓ Work order
 31-03-2018
 9402/2426

42
 42 + 6 + 1.2 + 1.2
 =
 ✓

For
 1210618

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Work.			6				
	Location/charge							
	Date of Measurement							
	Period during work							
	Name of sub-contractor							
	Work order no							
	Bill no							
1)	gabion box for Protection for Dumping Yard near Dam View							
1)	gabion box No: 1	M ³	01	6	1.2	1.2	8.64	wire
	" " No: 2		04	6	1.2	1.2	34.56	crate
	" " No: 3		02	12	1.2	1.2	34.56	wire
	" " No: 4		02	12	1.2	1.2	34.56	by
	" " No: 5		02	6	1.2	1.2	17.28	sub contractor
	" " No: 6		02	6	1.2	1.1	15.84	
	" " No: 7		02	6	1.2	1.2	17.28	
	" " No: 8		02	6	1.2	1.2	17.28	
	" " No: 9		02	6	1.2	1.2	17.28	
	" " No: 10		02	6	1.2	1.2	17.28	
	" " No: 11		01	6	1.2	1.2	8.64	
	" " No: 12		01	6	1.2	1.1	7.92	
	" " No: 13		02	6	1.2	1.2	17.28	
	" " No: 14		01	6	1.2	1.2	8.64	
	" " No: 15		01	6	1.2	1.2	8.64	
	" " No: 16		01	6	1.2	1.2	8.64	
							Total	274.32

Yashpal Singh
20-4-2018
940212426

300/1500

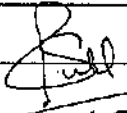
ty	Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Work		Civil Works							
	Location		Chennai							
	Date of Measurement		21-05-2018 To 20-07-2018							
	Period during which		21-05-2018 To 20-07-2018							
	Name of Sub-Contractor		M/S Krishan Lal							
	Work order no		GRPC (19402)							
	Bill no									
	Gabian box for Protection for Dumping yard near DGM View Hotel, Peshu.									
	Gabian box NO.1		M ³	01	60	1.2	1.2		86.4	40 crate
	Gabian box NO.2			01	48	1.2	1.2		69.12	used by subcontractor
	NO.3			01	96	1.2	1.2		138.24	
	NO.4			01	60	1.2	1.2		86.4	
	NO.5			01	54	1.2	1.2		77.76	20 crate
	NO.6			01	20	1.2	1.2		28.8	wire
	NO.7			01	9.5	1.2	1.2		13.68	wire by
	NO.8			01	9.5	1.2	1.2		13.68	CRPC
	NO.9								514.20	
									342.48	crate wire used by subcontractor
									172.8	crate wire used by GRPC
									Total	514.20

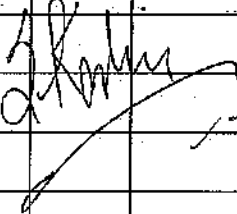
Sd/-
Yashpal Singh
21/02/2018

Sd/-
Subcontractor

Sd/-
Yashpal Singh


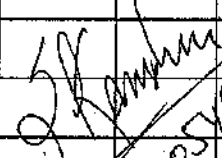
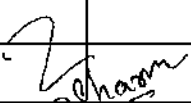
Quantity	Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
			Name of work	-		Civil work				
			Location / Change	-		Dam view	Hotel	New		
			Date of measurement	-		24-02-19				
			Period during work	-		10-02-19	To	20-02-19		
			Name of sub-contractor	-		M/s	Krishan Lal	Khajuriya		
			Bill No	-		09				
			Work order No	-		GECP/9402/WKOPR/17/00143				
1.	Gabion box toe		protection near					Gabion provided by GECP		
	Dam Dumping yard		Dam view Hotel	Cum	19	6	1.2	1.2	164.16 Cum	


 Sunit Kumar
 94013939


 A.P. Singh

2001-20

Quantity	Remarks	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Name of the work							Civil work Gabion
		Location of Chainage:			136 + 600				
		Date of Measurement			20-05-2019				
		Period during work			20-05-2019 to 20-05-2019				
		Name of sub-project			Krishna. bal.				
		Work order no.			9402-299				
		Bill no.			04 ✓				
		Gabion Work for Toe Protection of Dumping yard Near Penha. 136 + 600.							
		crate - 1	M ³	01	3.3	2.2	1	7.26	crate
		crate - 2		01	8.7	2.2	1	14.74	wire
		" 3		01	13.2	2.2	1	29.04	used
		" 4		01	6.2	2.2	1	13.64	by
		" 5		01	6.1	2.2	1	13.42	sub-contract
		" 6		01	2.2	1	1	2.2	
		" 7		01	6.6	2.2	1	14.52	
		" 8		01	8.7	2.2	1	19.14	
		" 9		01	13.2	2.2	1	29.04	
		10 to.						Total	143
		Y. Srinivas Y. Srinivas 20-05-2019							
		S. K. Prasad SUNIL KISHAN 1005494							
									8000 m ³ or

Quantity	Remarks	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Name of the work	:-		Civil work				
		Location / Chainage	:-		Dam view Road Protection Existing				
		Date of measurement	:-		30-07-19				
		Period during work	:-						
		Name of Sub-Contractor	:-		M/s Krishna Lal Khajuria				
		Work order:	:-						
		Bill No	:-						
		Gabion Install by							
		Existing Road Protection							
		Near Dam view	Cum	03	6	12	12	25.92	m ³
									Crut wire used by Sub-Contractor
									
		29/07/2019							
									
		1005194							
		Correction page 21							
		ABSTRACT:-							
		Gabion :-						25.92 m ³	
		Correction in page - (21)							
		Gabion Provided by Sub-con → Cum		55332				Actual	Differ
								300.26	- 253.06
		Gabion Provided by Geopl → Cum		2592				279.00	+ 253.06
								579.26	
								579.26	
									

M. S. Chak

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of the Work: → CIVIL WORKS Retention Wall							
	Location / Chainage: → 132+400, 130+700							
	Date of Measurement: → 20-08-2017							
	Period during work: → 21-07-2017 To 20-08-2017							
	Name of Sub-contractor: → M/S Javed Iqbal							
	Work order no: → 191							
	Bill no: → 01							
	Retention Wall M.							
	Toe Protection							
	For Dumping yard							
	near Junction							
	132+400 (S.B)							
	crate no: → 01	M ²	01	6	1.5	1.5	13.5 ✓	
	crate no: → 02	M ²	02	11.5	1.5	1.5	51.75 ✓	
	" no 03		02	12	1.5	1.5	54 ✓	
	" no 04		01	12.4	1.5	1.5	27.9 ✓	
	" " 05		01	12	1.5	1.5	27 ✓	
	" " 06		01	30	1.5	1.5	67.5 ✓	
	" " 07		01	6	1.5	1.5	13.5 ✓	
	" " 08		01	8.4	1.5	1.5	18.9 ✓	
	" " 09		01	6	1.5	1.5	13.5 ✓	
	" " 10		01	5.8	1.5	1.5	13.05 ✓	
	" " "		01	6	1.5	1.5	13.5 ✓	
	" " 11		01	6	1.5	1.5	13.5 ✓	
	" " 12		01	6	1.5	1.5	13.5 ✓	
	" " 13		08	6	1.5	1.5	108	
	14		01	10.6	1.5	1.5	23.85	
	15		02	6	1.5	1.5	27	
	16		02	6.4	1.5	1.5	28.8	
	17		02	12	1.5	1.5	54	
	18		02	12	1.5	1.5	54	
	19		02	5.6	1.5	1.5	25.4	
	20		02	6	1.5	1.5	27	
	21		01	6.2	1.5	1.5	13.95	

Page

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of work \rightarrow							Civil work: Etaban well.
	Location/Chaining			132+400	135+300, 130+700			
	Date of measurement \rightarrow			20-09-2017				
	Period during work \rightarrow			21-08-2017 TO 20-09-2017				
	Name of sub-contractor \rightarrow			Mohd. Toled. Ahmed.				
	Work order no \rightarrow			CRCP 9402/WKOPR/17/00197				
	BLU no \rightarrow			22.				
1)	Etaban box Top Protection for Dumping yard near of 132+400							
	Etaban box No: \rightarrow 1	M ³	02	29.2	1.5	1.5	131.4	
	" " No: \rightarrow 2		02	6	1.5	1.5	27	
	" " No: \rightarrow 3		01	6	1.5	1.5	13.5	
	" " No: \rightarrow 4		02	5.9	1.5	1.5	26.55	
	" " No: \rightarrow 5		02	6	1.5	1.5	27	
	" " No: \rightarrow 6		01	30	1.5	1.5	67.5	
	" " No: \rightarrow 7		02	6	1.5	1.5	27	
	" " No: \rightarrow 8		01	5.9	1.5	1.5	13.27	
	" " No: \rightarrow 9		01	11.9	1.5	1.5	26.77	
	" " No: \rightarrow 10		01	6	1.5	1.5	13.5	
	" " No: \rightarrow 11		01	6	1.5	1.5	13.5	
	" " No: \rightarrow 12		01	12	1.5	1.5	27	
	" " No: \rightarrow 13		01	18	1.5	1.5	40.5	
	" " No: \rightarrow 14		01	5.5	1.5	1.5	12.375	
	" " No: \rightarrow 15		02	12	1.5	1.5	27	
	" " No: \rightarrow 16		02	12	1.5	1.5	27	
	" " No: \rightarrow 17		02	11.7	1.5	1.5	26.325	
	" " No: \rightarrow 18		02	6	1.5	1.5	27	
	" " No: \rightarrow 19		02	30	1.5	1.5	135	
	" " No: \rightarrow 20		02	30	1.5	1.5	135	
	" " No: \rightarrow 21		01	30	1.5	1.5	67.5	
	" " No: \rightarrow 22		02	5.9	1.5	1.5	26.55	

Remarks

all.

2017

2017

2017

Sr. No.	Description of Items	78 UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Gabion box No: 23	M ³	02	5.9	1.5	1.5	26.55	
	" " NO: 24		01	6	1.5	1.5	13.5	
	" " NO: 25		02	6	1.5	1.5	27	
	" " NO: 26		02	4.8	1.5	1.2	21.6	21.6
	" " NO: 27		02	4.8	1.5	1.5	21.6	
	" " NO: 28		02	4.0	1.5	1.5	21.6	
	" " NO: 29		02	4.0	1.5	1.5	21.6	
	" " NO: 30		01	3.0	1.5	1.5	67.5	
	" " NO: 31		02	1.8	1.5	1.5	81	
	" " NO: 32		01	1.2	1.5	1.5	27	

~~2049.79~~

2) Gabion box Toe Protection for dumping yard near 130+70.

2001.6

Gabion box NO: 1	M ²	01	12	1.5	1.5	27
" " NO: 2	M ³	100	6	1.5	1.5	135

3) Gabion box Toe Protection for new Dumping Perha. at 135+40.

Gabion box NO: 1	M ³	05	6	1.5	1.5	67.5
" "						

Total ~~2206.79~~ 2221.29

4/ Singh
20-9-2017

HOLD Released = + 256.5 (Pg: 0)
2487.6 cum

[Signature]

HOLD Qty Sep-17- 420.85 cum - Sep 17

420.85 cum HOLD Released: 21.3 month of Nov-17

Sr. No.	Description of Items	UOM	Nos	80 L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	gabian hem no 198	3	1)	6	1.5	1.5	13.5	
							Total 409.8	
							4	420.85 cum
							Total qty	830 cum
	420cum Hold released for from B. 11							
	Saved Agbal.							
	5/9/2017							

47 Singh
20-11-2017

5/9/2017

Saved Agbal.

10/11/2017

Sl. No.	Description of Items	UOM	Nos	Height L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of works							
	Location/Change							
	Date of measurement							
	Period during work							
	Name of sub-contractor							
	Work order no							
	Bill no							
1)	Labian box for protection for dumping yard near Perha.							
	Labian box no: 01	M	08	6	1.5	1.5	108	
	No: 2		02	6	1.2	1.2	17.28	
	No: 3		02	6	1.2	1.2	17.28	
	No: 4		03	6	1.2	1.2	25.92	
	No: 5		04	6	1.2	1.2	34.56	
	No: 6		02	6	1.2	1.2	17.28	
	No: 7		08	6	1.5	1.5	81	
	No: 8		05	6	1.5	1.5	67.5	
	No: 9		01	6	1.5	1.5	13.5	
							Total	382.32

Yash
Yashpal Singh
20-12-2017
940212426

Javed Syed

[Signature]

Sr. No.	Description of Items	UOM	Nos	82 L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Work							
	Location/Chainage							
	Date of measurement							
	Period during work							
	Name of Subcontractor							
	Work order no							
	Bill no							
D	gabian bar Toe Protection for dumping yard near 135+400 Perha							
		m ³	04	24.7	1.2	1.2	142.872	
			01	24.6	1.2	1.2	8.64	
			01	5.7	1.2	1.2	8.208	
			02	6.2	1.2	1.2	17.056	
			02	6	1.2	1.2	17.28	
			01	24	1.2	1.2	34.56	
			02	12.4	1.2	1.2	35.712	note
			02	12	1.2	1.2	34.56	wire
			01	12	1.2	1.2	17.28	used for
			02	6	1.2	1.2	17.28	sub-ladder
			02	5.9	1.2	1.2	16.992	
			02	6	1.2	1.2	17.28	
			01	6	1.2	1.2	8.64	
			02	6	1.2	1.2	17.28	
			03	6	1.2	1.2	25.92	
							Total	455.32
								419.760

[Signature]
 Jyoti Lal. Sph
 20-01-2017
 9402/2426

[Signature]
 Jyoti Lal. Sph

Sr. No.	Description of Items	UOM	Nos	83 L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of work: →	Wall work.						
	Location/Chainage: →	135+40.						
	Date of measurement: →	20-02-2017						
	Period during work: →	21-01-2017 To 20-02-2017						
	Name of sub-contractor: →	Javed Javed						
	Work order no. →	EFEP/9402/WKOPR/17/1097/						
	Bill no. →	06.						
1)	Galvan bar.							
	Toe protection							
	for dumping yard							
	near 135+40							Wire crate
	Per ha.							used by
	Galvan bar no. 1	3 M	05	6	1.2	1.2	51.84	Subcontractor
							Total 51.84	

Singh
 Javed Javed
 20-02-2017
 9402/2426

Javed Javed

[Signature]

Sr. No.	Description of Items	UOM	Nos	84 L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Work :->	Civil Work						
	Location / Chainage :->	132+50 (S-B)						
	Date of Measurement :->	31-03-2018						
	Period during work :->	21-02-2018 TO 31-03-2018						
	Name of Subcontractor :->	M/S. Toned T Road						
	Work order no. :->	9402 / WKOPR / 19 / 00197						
	Bill no :->	07						
①	Galvan Iron Toe Protection for Dumping yard. 132+50 (S-B)							
	Galvan Iron No: 1	m ²	01	6'	1.5	1.5	13.5	
	" No: 2		01	6'	1.5	1.5	13.5	
	" No: 3		01	6'	1.5	1.5	13.5	
	" No: 4		02	6'	1.5	1.5	27	
	" No: 5		01	24'	1.5	1.5	54	Total wire
	" No: 6		01	12'	1.5	1.5	27	Grade
	" No: 7		01	6'	1.5	1.5	13.5	used by Sub-Contractor
	" No: 8		03	6'	1.5	1.5	40.5	
	" No: 9		01	12'	1.5	1.5	27	
	" No: 10		01	12'	1.5	1.5	27	
	" No: 11		01	6'	1.5	1.5	13.5	
	" No: 12		01	12'	1.5	1.5	27	
	" No: 13		03	6'	1.5	1.5	40.5	
	" No: 14		04	6'	1.5	1.5	54	
	" No: 15		04	6'	1.5	1.5	54	
	" No: 16		04	6'	1.5	1.5	54	
	" No: 17		03	6'	1.5	1.5	40.5	
	" No: 18		03	6'	1.5	1.5	40.5	
	" No: 19		08	6'	1.5	1.5	108	
	" No: 20		12	6'	1.5	1.5	162	Saved by local
	" No: 21		02	6'	1.5	1.5	27	
	Total						877.5	

31-03-2018
9402/19/00197

[Handwritten signature]

Sr. No.	Description of Items	UOM	Nos	L 85 L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of work							
	Location / chainage							
	Date of measurement							
	Period during which							
	Name of Sub-contractor							
	Work order no.							
	Bill no.							
1)	Galvan bar toe protection for Dumping 132+500 (S-B)							
	Galvan bar No: 1	M ³	03	6	1.5	1.5	40.5	wire
	" " No: 2		04	6	1.5	1.5	54	crate used
	" " No: 3		02	6	1.5	1.5	27	by
	" " No: 4		09	6	1.5	1.5	121.5	Sub-contract
	" " No: 5		05	6	1.5	1.5	67.5	
	" " No: 6		04	6	1.5	1.5	54	
	" " No: 7		05	6	1.5	1.5	67.5	
	" " No: 8		01	6	1.5	1.5	13.5	
	" " No: 9		08	6	1.5	1.5	108	
	" " No: 10		01	6	1.5	1.5	13.5	
2)	Galvan bar toe protection for Dumping yard perha. 135+210 (S-B)							
	Galvan bar No: 1	M ³	06	6	1.5	1.5	81	
							Total 648	

Yashpal Singh
20-04-2018
9402/2426

[Signature]

Saved to pool

Sr. No.	Description of Items	UOM	Nos	86h L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of work →							
	Location / change →							
	Date of Measurement →							
	Period during work →							
	Name of Sub-Contractor →							
	Work order no. →							
	Bill no. →							
1)	Erection bar for Protection for Dumping yard. 132+4w (S.B)							
	Erection bar NO:1	M ³	05	6	1.5	1.5	67.5	
	" " NO:2		02	6	1.5	1.5	27	
	" " NO:3		06	6	1.5	1.5	81	
	" " NO:4		07	6	1.5	1.5	94.5	
	" " NO:5		02	6	1.5	1.5	27	
	" " NO:6		02	6	1.5	1.5	27	
	7		01	6	1.5	1.5	13.5	
	8		04	6	1.5	1.5	54	
	9		04	6	1.5	1.5	54	
	10		06	6	1.5	1.5	81	
	11		08	6	1.5	1.5	108	
	12		02	6	1.5	1.5	19.5	27
	13		01	6	1.5	1.5	13.5	
							Total	667.5
								667.5

4 Singh
Yashpal Singh
940212426

50
Banded g/bed

Q Singh

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Work			87				
	Location/chainage			132+440.				
	Date of Measurement			20-06-2018				
	Period during work			21-05-2018 TO 20-06-2018				
	Name of Sub-Contractor			M/S Javed Jaisalmer				
	Work order no.			CRP/9402				
	Bill no.			10				

1) Gabion box for protection of dumping yard 132+440 (E.B)

	Gabion box NO: 1	M ³	01	6	1.5	1.5	13.5	
	" " NO: 2		01	6	1.5	1.5	13.5	
	" " NO: 3		01	6	1.5	1.5	13.5	
	" " NO: 4		01	6	1.5	1.5	13.5	
	" " NO: 5		01	30	1.5	1.5	67.5	
	" " NO: 6		01	30	1.5	1.5	67.5	
	" " NO: 7		01	30	1.5	1.5	67.5	
	" " NO: 8		06	6	1.5	1.5	01	
	" " NO: 9		01	30	1.5	1.5	67.5	
	" " NO: 10		01	24	1.5	1.5	54	
	" " NO: 11		01	18	1.5	1.5	40.5	
	" " NO: 12		01	12	1.5	1.5	27	
	" " NO: 13		01	18	1.5	1.5	40.5	
	" " NO: 14		01	12	1.5	1.5	27	

Total 394

~~S.K. Mishra
Jaisalmer
20/06/2018~~

S.K. Mishra

Javed Jaisalmer

Sr. No.	Description of Items	UOM	Nos	88th L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	59 Remarks
	Name of the Sub-Contractor is Javed Iqbal.							
	Name of work							Gabion wall provided at bridge no. 41 (P, Ar) span for protection of soil.
	Bill Period		→					25-06-2019 - 26-07-2019
	work order no.		→					GEPL/940/WKOPR/17/00197
①	Gabion Providing and tying of gabion boxes 4mm thick wire mesh duly filled with sized stones arranged in proper manner & placing the box as directed by EIC, at bridge no. 41 (P, Ar) span	Com	6	6.000	1.500	1.500	81000	Wirecrete issued by GEPL Total Qty = 81 Com. Emp. No. 990212429
②	Gabion box for protection for dumping opposite side of forest land - Protection (132P50) (50)							
	Gabion box	no:1	01	6	1.5	1.5	13.5	
	"	no:2	01	6	1.5	1.5	13.5	
	"	no:3	02	6	1.5	1.5	13.5	
	"	no:4	02	6	1.5	1.5	13.5	
	"	no:5	01	6	1.5	1.5	13.5	
	"	no:6	02	6	1.5	1.5	27	wire-mesh used by sub-
	"	no:7	02	6	1.5	1.5	27	
							Total	1485

81
7148.5
229.5

J. Singh
Sub-Contractor
9/6/2019

J. Singh
10/6/2019
Sardar

GEPL

Sr. No.	Description of Items	90m	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
Page	Name of work ^{Sub-contractor} - ARUNA KATOCH							
	Type of Work: GABION WORKS							
	Bill Period: 20/05/2017 to 20/06/2017							
	Work Order No: 079							
	Fixing and Erection	Cum	07	06	1.10	1.20	55.44	
	of Gabion Box		01	03	1.10	1.20	3.96	
	for Toe Protection							
	of Dumping Yard							
	of Forest Land at							
	Kowbagh (Valley Side)							
							Total Quantity	59.40
	<u>Pranav</u>		<u>Neeraj Pasra</u>					

Sr. No.	Description of Items	UOM	Nos	91 Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	62 Remarks
	Name of Sub-contractor: ARUNA KATOCH							
	Type of Work :- GABION WORKS							
	Bill Period :- 28/07/17 to 20/07/17							
	WORK ORDER NO. :- WEEPL/9402/URNHP/SC/WO/SP/19							
	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard of Forest Land at (Kowbeigh) (Valley Side)							
	STEP 1	Cum	17	06	1.2	1.2	146.88	
	STEP 2	Cum	06	06	1.2	1.2	51.84	
					Total Quantity		198.72	
	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard.							
		Cum	01	06	1.2	1.2	0.64	
					Total Quantity		0.64	
	<p style="text-align: center;">Subscribed <u>Neeraj Pathak</u> SDM</p>							
	<p style="text-align: right;">G.G. JG Hold G.P. - 10000 20/07/17 MADAM Release R-3 month of Aug-17</p>							
	<p>Total = 198.72 + 0.64 = 199.36</p>							

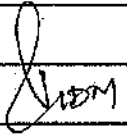
Sr. No.	Description of Items	92OM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Sub-Contractor:-							ARUNA KATOCH
	Type of Work :-							CIVIL WORK (GABION BOX)
	Bill Period :-							21/07/2017 to 20/08/17
00	SP/79							Work order NO :- UECPL/9462/URHHP/80/WO/SP/79
	i) Fencing and Erection of Gabion Boxes for Toe Protection of Dumping Yard & Forest land at (Kowbagh) (Valleyside)							
	Cum	06	06	1.2	1.2		51.84	
	Cum	10	06	1.2	1.2		86.4	
	Cum	01	03	1.2	1.2		4.32	
							142.56	
38							+ 66.76	(Ref: Page-10)
4							<u>209.32</u>	
12								
4								
4								

Niraj Panchal

Blawias

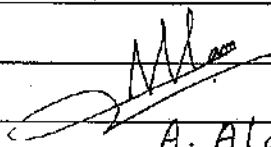
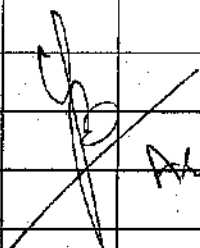
66.76 Hold
 Off - month
 July-17
 QM R/S
 month of Aug-17

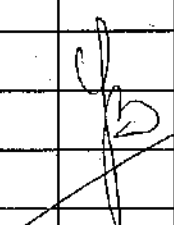
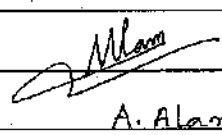
Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks	
	Name of Sub-Contractor: ARUNA KATOCH								
	Type of Work :-							CIVIL WORK (Gabion)	
	Work Order NO. :-							GEEDL/9402/URNHP/SC/WO/SP/79	
	Bill Period :-								
	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard of Forest Land at (Karbagh) (Valley Side)								
	Step 3	Cum	20	06	1.2	1.2	172.8	Concrete with 1st provided Sub contract	
	Step 4	Cum	20	06	1.2	1.2	172.8		
	Step 5	Cum	20	06	1.2	1.2	172.8		
		Cum	01	03	1.2	1.2	4.32		
	Total Quantity							522.72	
	Neeraj Parihar								
	Karbagh								

Sr. No.	Description of Items	UOM	Nos	94th L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	65 Remarks
Name of Subcontractor :-		ARUNA KATOCH						
Type of Work :-		CIVIL Works (Gabion)						
Work Order No :-		G E CDD/9402/WKOPR/17/00055						
Bill Period :-		20-12-2017 - 20-12-2017						
Fixing and Erection of Gabion Boxes for Tree Protection of Dumping Yard of forest land at (Kowbagh) (Valley Side)								
Step 1		Cum	15	06	1.2	1.2	129.6	
Step 2		Cum	10	06	1.2	1.2	86.4	
Step 3		Cum	10	06	1.2	1.2	86.4	
Total							302.4	
		Neeraj Panshal 9402/12427						

Quantity	Remarks	Sr. No.	Description of Items	97M	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	68	Quantity	Remarks
			Name of Sub-contractor :-								
			Type of Work :-								
			Work Order NO.								
			Bill Period :-								
		1)	Fixing and Erection of Gabion Boxes for Toe Protection of Bridge P5 Ramp 149+191								
			Step 1	Cum	07	06	1.2	1.2		60.48	
			Step 2	Cum	07	06	1.2	1.2		60.48	
			Step 3	Cum	05	06	1.2	1.2		43.2	
			Step 4	Cum	02	06	1.2	1.2		17.28	
			Step 5	Cum	08	06	1.2	1.2		69.12	
										250.56	
			Added 27-02-2018								
			Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard (Kowbagh) (Willy hole) (Forest Land)								
				Cum	01	65.4	1.2	1.2		93.6	Total amount
				Cum	01	75.4	1.2	1.2		108.576	To be debit
				Cum	01	64.12	1.2	1.2		92.33	To Subash
										294.5	Chanda
										295.08	Sharma 910
											Credit to ARUNA KATACH

Sr. No.	Description of Items	UOM	Nos	98 th L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	69 Remarks
3)	Fining and Erection of Gabion Box For Toe Protection of Dumping Yard near (Kowbagh) (Valley side) (Forest Land)							
	Step 4	Cum	12	06	1.2	1.2	103.68	
	Step 5	Cum	13	06	1.2	1.2	112.32	
		Cum	61	24.4	1	1	24.4	
		Cum	01	10	1	1	10	
		Cum	01	31	1.2	1.2	44.64	
		Cum	05	06	1.2	1.2	43.2	
		Cum	03	06	1.2	1.2	25.92	
							<u>364.16</u>	
	Narsing Kothari							
	<u>ABSTRACT</u>							
	GABION	-	250.56	+ 295.08	+ 364.16	= 909.80 Cum		
			(Pg: 21)	(Pg: 21)	(Pg: 22)			
			Arun Kothari		[Signature]			

Sr. No.	Description of Items	UOM	Nos	102 L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	73 Remarks
	Name of Sub cont. :-			Azuma Katoch				
	Type of work :-			Gabion Box				
	Location / ch. :-			P-5 to P-4 (Ramban Bridge) 149+067				
①	Fixing and erection Gabion Box at Ramban Bridge P-4 to P-5. River Side. at ch- 149+067	m ³	4	6	1.1	1.2	31.68	Created by BT Subcontrol
			2	12	1.1	1.2	31.68	
			2	18	1.1	1.2	47.52	
			Total Qty.				110.88	
	 A. Alam Emp no. 940213270			Azuma Katoch				

Sr. No.	Description of Items	UOM	Nos	103 L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	74 Remarks
	Name of Sub-cont →							Asuna Katoch
	Type of work →							Gabion Box
	Location / chainage →							P-5 to P-4 [Ramban Bridge] 149+067
	Bill Period →							25 Aug-2018 to 26 Sep-2018
1.	Fixing and Erection Gabion Box at Ramban Bridge P-5 to P-4 River side. ch.-149+067 [Material Provided by Sub-contractor]	m ³	4	6	1.1	1.2	31.68	  Asuna Katoch
			2	12	1.1	1.2	31.68	
			Total Quantity				63.36 m ³	
	 A. Alam							

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Sub-Cont: - Radiate Construction Pvt. Ltd.							
	Date of Measurement: -							
	Bill Period: -							
	Name of Work: - Gabbar box.							
	Location of Work: - 78+130-270 (SB) (vs).							
(1)	Supply & Installation of Mechanical woven double twisted hexagonal shaped steel wire mesh gabbar boxes including supply & installation of Multifilament (polypropylene) woven geotextile filter fabric GWF 40-220 for use beneath the gabbar toe wall as fills							
	78+130-200 (vs) (S)	M ³	8500	6.00	1.50	1.50	1147.50	
		M ³	01.00	1.50	1.50	1.11	2.49	
							1149.99 M ³	
(2)	Providing and fixing of Gabbar boxes of 4mm thick wire mesh duly filled with size 2 stones and arranged in proper manner & placing the boxes directed by EIC.							
	78+200-270 (SB) (vs)	M ³	62	6.00	1.50	1.50	837.00	
			01	5.78	1.50	1.50	13.00	
							850.00 M ³	

MP

marks

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Sub-Cont: - Radiate Construction Pvt. Ltd.							
	Date of Measurement: -							
	Bill Period: -							
	Name of Work: - Gabbion Box							
(1)	Supply & Installation of mechanically woven double twisted hexagonal shaped steel wire mesh gabbion boxes. Including supply & installation of multifilament (polypropylene) woven geotextile filter fabric GWF(40-220) for use beneath the gabbion toe wall as fill.	M ³	20	6.00	1.50	1.50	270.00	
		M ³	01	13.337	1.50	1.50	30.00	
							Total: 300.00	M ³
(2)	Providing and tying of gabbion boxes of 4mm thick wire mesh duly filled with sized stones and arranged in proper manner & placing the box as directed by EIC.	M ³	149	6.00	1.50	1.50	2011.50	
				11.335	1.50	1.50	25.50	
							2037.00	M ³

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marks

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Return of Work L Radiate Construction Pt. 6d.							
	Bill Serial :							
	Date of Measurement :							
	Name of Work : - Gabion Box.							
①	Supply & Installation of mechanical wave double twist & hexagonal shaped steel wire mesh gabbion boxes including supply & Installation of multifilament (polypropylene) woven geotextile filter fabric (GNF) 400 gsm for use beneath the gabion toe wall as fill.	M ³	38	6.00	1.50	1.50	513.00	
		M ²	01	5.334	1.50	1.50	12.00	
							525.00 M ³	
②	Provision of tying of gabion boxes of 4mm thick wire mesh duly filled with sized stones and arranged in proper manner & placing the box as directed by ETC.	M ³	87	6.00	1.50	1.50	1174.50 M ³	
				2.445	1.50	1.50	5.50	
							1180.00 M ³	

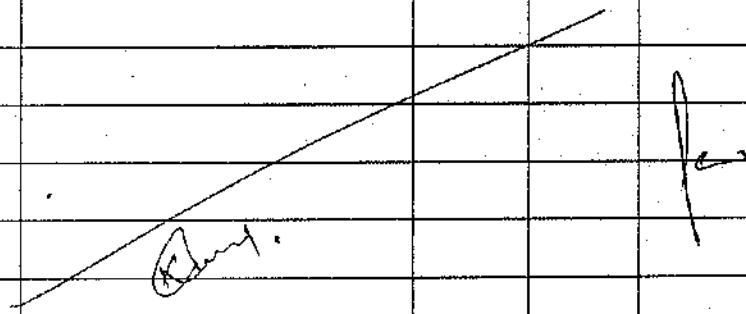
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emarks

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Sub-Cont :-							Radiate construction
	Date of Measurement :-							
	Bill period :-							
	Name of Work :-							Gabbion box
(9)	hauling & tying of Gabbion boxes of 4mm thick wire mesh duly filled with sized stones and arranged in proper manner & placing the boxes as directed by EIC.							
(A)	747 850 (VS)	M ³	180	6.00	1.50	1.50	1350.00	
	78+250-300 (VS)	M ³	67	6.00	1.50	1.50	904.50	
							2254.50 M ³	
	XXXXXXXXXX							

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Sub-Cont :-							
	Bill Period :-							
	Date of Measurement :-							
	Name of Work :-							Gabbion Box
	Location of Work :-			78 + 150 -	270	(VS) (SB)		
	(1) Boarding & tying of gabbion boxes of 4mm the wire mesh duly filled with sized stones and arranged in proper manner & placing the boxes directed by EIC.							
	78+150-270 (VS)	M ³	193	6.00	1.50	1.50	2605.50	for work
	78+150-270 (VS)	M ³	01	4.67	1.50	1.50	10.50	due to slide
							2600.00	for
	78+150-270 (VS)	M ³	01	36.24	1.50	1.50	36.54	M ³
							2652.54 M ³	
								KH
								KH

Page No.

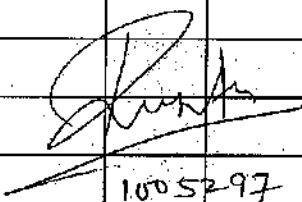
Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of sub cost: Aaradhya Infra Projects Pvt. Ltd.							
	Bill period - 01.04.2023 to 31.05.2023							
	W.O. No: GREEPI/9402/WKOPR/23/0001							
	(1) Providing & tying of gabion boxes of 4mm thick wire mesh duly filled with sized stones and arranged in proper manner & placing the box as directed by EIC.							
	84+600-720(rs)	M ³	556	6.00	1.50	1.50	7506	
							7506 M ³ .	
	  							

Page No

Remarks

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of subcont - Aardhaya Infra Projects Pvt. Ltd.							
	Bill period :-							
	W.O. No : GECPL/9402/WKOPR/23/001							
①	Providing and fixing of gabion boxes of 4mm thick wire mesh duly filled with sized stones and arranged in proper manner and placing the box as directed by Ete							
②	83+500 to 83+600	m ³	470	6	1.5	1.5	6345	
							6345 m ³	

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Name of Sub Cont - A. Tanma Holdings Pvt. Ltd.							
		Location of work : 7							
		Name of work : Gabions for protection.							
		① Supplying & installation of mechanically woven double twisted hexagonal shaped steel wire mesh gabion boxes as per m.e.b. spec.							
		73+880	cum	30	6.0	1.5	1.5	= 405 m ³	
		74+000/050	cum	34	5.0 ^{6.0}	1.5	1.5	= 459 m ³	
		84+650	cum	20	6.0	1.5	1.5	= 270 m ³	
		72+200	cum	25	6.0	1.5	1.5	= 337.5 m ³	
		84+700	cum	68	6.0	1.5	1.5	= 918 m ³	
		85+650	cum	34	6.0	1.5	1.5	= 459 m ³	
		81+150	cum	68	6.0	1.5	1.5	= 918 m ³	
		75+350	cum	25	6.0	1.5	1.5	= 337.5 m ³	
		78+300	cum	134	6.0	1.5	1.5	= 1809 m ³	
		74+250	cum	35	6.0	1.5	1.5	= 472.5	
		69+300	cum	100	6.0	1.5	1.5	= 1350.0	
		82+750	cum	66	6.0	1.5	1.5	= 891	
		84+000	cum	10.012	6.0	1.5	1.5	= 135.16	
		86+780	cum	15	6.0	1.5	1.5	= 202.5	
								<u>8964.16 m³</u>	
		/s/ Mohan							

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Name of Subcontractor :							Ajanma holdings Pvt. Ltd.
		Ajanma holdings Pvt Ltd had submitted a claim of Rs. 2.50 Cr towards charges incurred towards industrial machinery, machinery v. No work and after scrutiny of the same the amount finalized for payment is Rs. 8620800 + GST @ prevailing market rate.							
		Idling of Manpower, Machineryes -							7931136
		No overhead 8%							- 689664
									 1005297

114

Sr No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
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AJANMA HOLDINGS PRIVATE LIMITED

TAX INVOICE			
Invoice No:	GECPL/22-23/01		
Invoice Date:	01.02.2023		
GSTIN:	01AAACB0674Q1ZQ		
PAN No.:	AAACB0674Q		
State:	Jammu & Kashmir		
TO		FROM	
M/s Gammon Engineers & Contractors Pvt Limited, Udhampur- Ramban Project Office, Mouth Village, Udhampur, J&K- 182101 GST No: 01AAECN8067D1ZQ		Ajanma Holding Pvt Limited Fourune 2000,A-5th floor, BXC, Bandra East, Mumbai-400051	
Order No. & Date GECPL/9402/WKOPR/17/00392, dated: 22/03/2018			
Work Name	Work order (WO) for Stabilization of foundation of Power transmission tower at site by Micro pilling works with all materials, machinery & manpower at Udhampur- Ramban Road Project, J&K- Part payment of Claim regarding vide our letter no GECPL/CL/21-22/001, dt 05/10/2021		
S. No	Details	Unit	Amount
1	Part payment received on 18/12/2022; Claim regarding vide our letter no GECPL/CL/21-22/001, dt 05/10/2021	LS	8620800
Total Amount Before Tax:			8620800
CGST @ 9%			775872
SGST @ 9%			775872
Total Bill Value with GST			10172544
AMOUNT IN WORDS: Rs One crore one lacs seventy two thousand five hundred and forty four only			

Bank Details for RTGS:
 Name of Beneficiary: Ajanma Holdings Private Limited
 Bank Name: Axis Bank Ltd
 Branch Name: Bandra Kurla Complex, Mumbai-400051
 Account No.: 917020058710930
 Account Type: Current Account
 RTGS/NRFP
 IFSC Code: UTIB0000230

E. & O. B
 For Ajanma Holdings Private Limited
 For Ajanma Holdings Private Limited
 Authorized Signatory
 Authorized Signatory

Ajanma Holdings Private Limited
 Registered Office: 203 E Vastu Prestige, New Link Road, Andheri West, Mumbai - 400053.
 Corporate Office: 501 A, Fortune 2000, Bandra Kurla Complex, Bandra East, Mumbai - 400051, Maharashtra, India.
 Tel: +91 22 61979600 Fax: +91 22 61979666
 CIN: U72200MH1989PTC054330.

Subcontractor's Name - Ajanma Holdings Private Limited (SC31603-01)

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
Name of subcontractor :- Siddharth Tanks and Vessels Pvt Ltd								
RA Bill No - 1								
Work Order No :- G/BCPL/9402/WKOPR/19/00072								
Bill period :- Upto Max'20								
1)	Providing and tying of gabion boxes of 4mm thick wire mesh fully filled with sized stones and arranged in proper manner and placing the box as directed by EIC							
a)	6+800	m ³	92	6	1.5	1.5	1245.6	
b)	7+100	m ³	97	6	1.5	1.5	1309.5	
c)	7+950	m ³	92	6	1.5	1.5	1242	
d)	7+100	m ³	95	6	1.5	1.5	1282.5	
e)	76+150	m ³	91	6	1.5	1.5	1228.5	
f)	80+300	m ³	85	6	1.5	1.5	1147.5	
g)	80+900	m ³	90	6	1.5	1.5	1215	
h)	84+114	m ³	85	6	1.5	1.5	1147.5	
i)	130+200	m ³	92	6	1.5	1.5	1242	
j)	132+400	m ³	95	6	1.5	1.5	1282.5	
k)	136+600	m ³	92	6	1.5	1.5	1242	
							13584.6 m ³	
<i>Rajhan</i>								

94
100
1.00
3.00
3.00
0.00
Pvt.
td.
37

Remarks

Sr. No.	Description of Items	UCM ¹¹⁸	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Sub-Cont. - STVA							
	Provision of tying of Gabbion boxes							
	4mm thick wire mesh duly filled							
	with sized stones and arranged							
	in proper manner & placing the							
	box as directed by ETC.							

Chainage	Total Length	Length	Breadth	Height	Qty(Cum)
67800	22	6	1.5	1.5	297
72700	20	6	1.5	1.5	270
73950	20	6	1.5	1.5	270
74100	22	6	1.5	1.5	297
76150	18	6	1.5	1.5	243
80300	20	6	1.5	1.5	270
80900	20	6	1.5	1.5	270
84114	19.7	6	1.5	1.5	265.95
130200	20	6	1.5	1.5	270
132400	22	6	1.5	1.5	297
136600	20	6	1.5	1.5	270

Total = 3019.95

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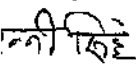
Sr. No.	Description of Items	119 UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of subcontractor: Siddharth Tanks and Vessels Pvt. Ltd.							
	RA Bill No: 501							
	W.O. No: G.E.P.L/9402/W.K.O.P.R. /23/0014							
	Bill period: Upto Mar 24							
1)	Providing and tying of gabion boxes of 4mm thick wire mesh duly filled with sized stones and arranged in proper manner and placing the boxes directed by F.T.C.							
a)	67+850	m ³	88	6	1.5	1.5	1188	
b)	72+750	m ³	95	5.98	1.5	1.5	1278.2	
c)	74+000	m ³	81	6	1.5	1.5	1093.5	
d)	74+150	m ³	82	6	1.5	1.5	1107	
e)	76+200	m ³	84	6	1.5	1.5	1134	
f)	80+350	m ³	77	6	1.5	1.5	1039.5	
g)	80+950	m ³	83	6	1.5	1.5	1120.5	
h)	84+164	m ³	93	6	1.5	1.5	1255.5	
i)	130+250	m ³	82	6	1.5	1.5	1107	
j)	132+450	m ³	92	6	1.5	1.5	1242	
k)	136+650	m ³	95	6	1.5	1.5	1282.5	
							12847	m ³

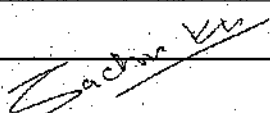
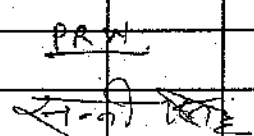
Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of PRW :-		Santee Singh					
	W/O NO :-		C/E-CP/L/gum/WKOPR/12/00379					
	Bill No :-		01					
	Period :-		up to Feb'18					
	Date of Measurement :-		26-02-2018					
	ii Charges for Providing							
	+ Laying of Gabion							
	box							
	i) 72+600	Cum	124	6.00	1.50	1.50	1674.00	
	ii) 77+700	Cum	89	6.00	1.50	1.50	1201.50	
	iii) 24+500	Cum	67	6.00	1.50	1.50	904.50	
	iv) 76+100	Cum	82	6.00	1.50	1.50	1188.00	
	v) 73+073	Cum	30	6.00	1.50	1.50	405.00	
	73+073	Cum	02	2.00	1.50	1.50	9.00	
				Total		=	5382.00	Cum
								PRW
								4-1/16E
	Santee Singh							

Page

Remarks

12
Total work Amt - Upto this Bill
6,996,600.00
6,996,600.00

Accepted by

 Subcontractor

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of wo : - SANNGE SINGH							
	wo no : - C&CPL / 9407 / WKOPR / 17 / 00380							
	Bill No : - SR							
	Period : - 10.04.2018 To 10.05.2018.							
	Date of measurement :							
	ii Charges for Providing & Laying of Gabion.							
	i) 136+000	Cum	149	6.00	1.50	1.50	2011.50	
	ii) 137+400	Cum	69	6.00	1.50	1.50	731.50	
	iii) 140+760	Cum	78	6.00	1.50	1.50	1053.00	
	iv) 145+500	Cum	46	6.00	1.50	1.50	621.00	
							4617.00 Cum	
								
								

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	011 Remarks
		Name of contractor =		M/s	Sannce	Singh			
		W.O. No. =		CECP/	9402/	UKOPR/	18/	00047	
		Bill No. =							
		Bill Period =		Up to	see A	29/03/18			
		Date of measurement =		06/09/2018					
		1) Charges of Providing & laying of Gabion Boxes							
		Ch. 72+960	Cum.	128	6.00	1.20	1.20	1062.72	
		Ch. 73+780	Cum.	149	6.00	1.20	1.20	1287.36	
		Ch. 80+225	Cum.	108	6.00	1.20	1.20	1451.52	
		Ch. 83+580	Cum.	78	6.00	1.20	1.20	673.92	
		Ch. 84+600	Cum.	283	6.00	1.20	1.20	2445.12	
								6920.64	
		A Khunt		(2177/18)					

Sr. No.	Remarks
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Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
Name of contractor: <u>Sannee Singh</u>								
W.O. No.: <u>GECP/9402/WKDR/18/00047</u>								
Bill No.: <u>RA Bill No. 2</u>								
Bill Period: <u>30/08/18 to 25/11/2018</u>								
Date of measurement: <u>28/11/2018</u>								
1) Charges for providing & laying of gabion box.								
	Ch. 73+900	Cum.	146	6.00	1.20	1.20	1261.44	
	Ch. 79+500	Cum.	117	6.00	1.20	1.20	1010.88	
	Ch. 80+020	Cum.	94	6.00	1.20	1.20	912.16	
	Ch. 134+770	Cum.	174	6.00	1.20	1.20	1503.36	
	Ch. 135+300	Cum.	163	6.00	1.20	1.20	1408.32	
							5996.16	Cum.
<div style="display: flex; justify-content: space-around;"> <div style="text-align: center;">A Shrestha</div> <div style="text-align: center;">Amr DTE</div> </div>								

Remarks

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of contractor : Sance Singh							
	U.O. No. : GEPL/9402/WKOPR/18/00075							
	Bill No. : 01							
	Bill Period : 13/01/2019 to 25/02/2019							
	Date of Measurement : 28/02/19							
11	Charges for providing and laying of labion boxes.							
	42+410	28	6.0	1.50	1.50		1188.00	
	84+480	76	6.0	1.50	1.50		1026.00	
	80+215	104	6.0	1.50	1.50		1464.00	
	132+390	95	6.0	1.50	1.50		1282.50	
	135+985	66	6.0	1.50	1.50		918.00	
							5818.50	Cum

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Remarks	Sr. No.	Description of Items	UOM	Nbs	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Name of contractor :							
		Workorder No. :							
		Bill No. :							
		Bill Period. :							
		Date of measurement :							
		1/ Charges for providing & laying of Pavior stones (with material)							
		Ch. 70+400	Ccum.	61	6.00	1.50	1.50	823.50	
		Ch. 73+800	Ccum.	73	6.00	1.50	1.50	985.50	
		Ch. 81+500	Ccum.	38	6.00	1.50	1.50	513.00	
		Ch. 84+500	Ccum.	44	6.00	1.50	1.50	594.00	
		Ch. 134+720	Ccum.	53	6.00	1.50	1.50	715.50	
		Ch. 145+480	Ccum.	72	6.00	1.50	1.50	972.00	
								<u>4603.50</u>	
		Sheet		Total					

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
								ScRP/19/09/00003	
		Name of Contractor							Suman Singh
		Work order No.							QECPL/9402/INKOPR/19/00015
		Bill No.							01
		Bill period							01.04.2019 to 30.06.2019
		Date of measurement							09.09.2019
		1. Charges for providing & fixing of Cabin Boxes.							
		Ch. 134770	Cum.	78	6.0	1.5	1.5	1053.00	
		Ch. 135300	Cum.	61	6.0	1.5	1.5	823.00	
		Ch. 136800	Cum.	66	6.0	1.5	1.5	891.00	
		Ch. 149650	Cum.	71	6.0	1.5	1.5	958.00	
		Ch. 73750	Cum.	69	6.0	1.5	1.5	931.00	
		Ch. 84550	Cum.	82	6.0	1.5	1.5	1107.00	
								5764.00 Cum.	
		Amount							

05/17/11

Suman Singh

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/HT. D/H in (m)	Quantity	Remarks
									302 P/19/09/00004
		Name of contractor							Sawnee Singh
		Estimate order No.							GECP/0402/HKOPR/19/00016
		Bill No.							01
		Bill Period							01/07/2019 to 25/08/2019
		Date of measurement							10/09/2019
		1. Charges for providing and fixing of gabion boxes.							
		Ch. 130690	Cum.	68	6.00	1.50	1.50	918.00	
		Ch. 132400	Cum.	64	6.00	1.50	1.50	864.00	
		Ch. 136600	Cum.	59	6.00	1.50	1.50	796.50	
		Ch. 80240	Cum.	73	6.00	1.50	1.50	985.50	
		Ch. 72380	Cum.	78	6.00	1.50	1.50	1053.00	
								4617.00	Cum.
		Worked							
									Handwritten signature

17/08/2019

2428/70/03/00027

99 023

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks	
		Name of Contractor :-							Samee Singh	
		N/O NO. :-							GECP/9402/WKOPR/19/00031	
		Bill NO :-							01	
		Bill Period :-							26.06.2019 to 25.08.2019	
		Date of Measurement :-							06.09.2019	
		1. Charges for providing & fixing of gabion boxes.								
		CH :- 72840	Cum	63	6	1.5	1.5	850.50		
		CH :- 84360	Cum	71	6	1.5	1.5	958.50		
		CH :- 130650	Cum	82	6	1.5	1.5	1107.00		
		CH :- 132430	Cum	68	6	1.5	1.5	918.00		
		CH :- 136640	Cum	76	6	1.5	1.5	1026.00		
		CH :- 80190	Cum	73	6	1.5	1.5	985.50		
									Total	5845.50 Cum.
		Amount								
					Signature (PR-2)					

19/09/03

129
 31/03/2020

100

025

y	Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Hl. D/H in (m)	Quantity	Remarks	
	Name of Contractor :- Samee Singh										
	w/o No :- GFCPL/9402/WKOPR/19/00053										
	Bill No :- 01										
	Bill Period :- 26.08.2019 to 25.11.2019										
	Date of Measurement :- 31/03/2020										
	1. charges for providing & fixing of gabion boxes.										
	CH:- 80200		Cum	76	6	1.5	1.5		1026.00		
	CH:- 72860		Cum	72	6	1.5	1.5		972.00		
	CH:- 132410		Cum	68	6	1.5	1.5		918.00		
	CH:- 130680		Cum	88	6	1.5	1.5		1188.00		
	CH:- 84370		Cum	79	6	1.5	1.5		1066.50		
7/05/20	CH:- 136650		Cum	78	6	1.5	1.5		1053.00		
	CH:- 74010		Cum	52	6	1.5	1.5		702.00		
									Total = 5899.50 Cum		
	Raghu										
	Srinivas										

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breath B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Name of the Sub-contractor - Samee Singh							
		W/O no - GECPL/9402/WKOPR/19/0006/1							
		RA Bill no - 01.							
		Bill Period :-							
		Date of Month -							
		changes for providing & lining of gabion Box at							
		(i) 80+230	m ³	75 6	6	1.5	1.5	1012.50 864.00	
		(ii) 72+850	m ³	64	6	1.5	1.5	864.00	
		(iii) 132+350	m ³	68	6	1.5	1.5	918.00	
		(iv) 130+50	m ³	85	6	1.5	1.5	1147.50	
		(v) 84+330	m ³	78	6	1.5	1.5	1053.00	
		(vi) 130+690	m ³	80	6	1.5	1.5	1080.00	
		(vii) 74+080	m ³	57	6	1.5	1.5	688.50	
								Total qty = 5750 m ³	

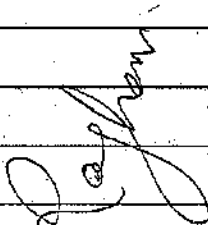
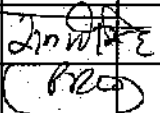
Rajhar

(Signature)
(PLD)

APD:

131 SCB/20/09/00002

102 029

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Name of subcontractor - Sarned Singh							
		W/O NO - GECPL/9402/WKOPR/20/0008							
		RA Bill - 01							
		Bill period -							
		Charges of providing and fixing of gabion base at							
	i)	80+210	m ³	45	6	1.5	1.5	607.5	
	ii)	72+830	m ³	78	6	1.5	1.5	1053	
	iii)	132+330	m ³	72	6	1.5	1.5	972	
	iv)	130+250	m ³	53	6	1.5	1.5	715.5	
	v)	84+360	m ³	62	6	1.5	1.5	837.0	
	vi)	136+660	m ³	54	6	1.5	1.5	729.0	
	vii)	74+100	m ³	69	6	1.5	1.5	931.5	
								Total Qty.	5845.5 m ³
									
								 (Anwar)	
									Qty. 5845.5 Date: 15/09/20

06.2020

Qty. 5845.5
Date: 15/09/20

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
Name of Subcontractor :- Sameer Singh									
W/o No :- GECPL/9402/WROPR/20/00009									
RA Bill -01									
Bill period :- upto Aug/20									
Charges of providing and fixing of gabion box at									
	(i)	80220	m ³	42	6	1.5	1.5	567	
	(ii)	72+835	m ³	85	6	1.5	1.5	1147.5	
	(iii)	132+320	m ³	65	6	1.5	1.5	877.5	
	(iv)	130+240	m ³	45	6	1.5	1.5	607.5	
	(v)	84+340	m ³	60	6	1.5	1.5	810	
	(vi)	136+690	m ³	82	6	1.5	1.5	1107.0	
	(vii)	74+110	m ³	55	6	1.5	1.5	742.5	
								5859.00 m ³	
Rayhan									
Signature (PRD)									

Manoj, May

June, July, A

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Name of subcontractor: Sammel Singh							
		w/o No: GACPL/2402/WKOPR/20/00015							
		RA Bill No: 1							
		Bill period: upto Nov 20							
		Charges of providing and fixing of gabion box at							
	(1)	80+230	m ³	42	6	1.5	1.5	567	
	(2)	72+870	m ³	82	6	1.5	1.5	1107	
	(3)	132+310	m ³	65	6	1.5	1.5	877.5	
	(4)	130+230	m ³	45	6	1.5	1.5	607.5	
	(5)	84+320	m ³	60	6	1.5	1.5	810	
	(6)	136+680	m ³	82	6	1.5	1.5	1107	
	(7)	74+130	m ³	55	6	1.5	1.5	742.5	
								5818.5 m ³	
		Rafan							
									21/11/20 (Paw)
									SEP 2020

134

Sub/21/03/00080

035
105

Remarks	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of sub contractor - Sammel Singh							
	W/O No. GEERL/9402/WKOPR/20/0027							
	RA Bill No. 1							
	Bill period - Up to Feb '21							
	Charges for providing and fixing of gabion box at:							
	i) 80+940	m ³	40	6	1.5	1.5	540] HOLD Released by Page No. 37
	ii) 72+880	m ³	83	6	1.5	1.5	1120.5	
	iii) 132+300	m ³	66	6	1.5	1.5	891.0	
	iv) 130+220	m ³	43	6	1.5	1.5	580.5] OK
	v) 84+310	m ³	60	6	1.5	1.5	810.0	
	vi) 136+690	m ³	88	6	1.5	1.5	1188.0] HOLD Released by Page No. 37
	vii) 74+120	m ³	50	6	1.5	1.5	675.0	
							5805.0 m ³	

(Signature)
21/02/21

Del. 1 Jan 2021

Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Name of Subcontractor = Sameer Singh							
		W.O. No. = GFCP / 19402 / WKOPR / 20 / 000 36							
		RA Bill No = 1							
		Bill period = Upto May '21							
		Charges for providing and fixing of gabion box at:						5001/21/12/00003	
	(i)	80250	m ³	38	6	1.5	1.5	519	
	(ii)	72890	m ³	85	6	1.5	1.5	11475	
	(iii)	132400	m ³	62	6	1.5	1.5	837	
	(iv)	130230	m ³	46	6	1.5	1.5	621	
	(v)	84820	m ³	55	6	1.5	1.5	7425	
	(vi)	136700	m ³	50	6	1.5	1.5	675	
	(vii)	74130	m ³	88	6	1.5	1.5	1188	
								<u>5730</u> m ³	
		21/01/2021 (pen)							
		M. A. F. M.							

140

marks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Name of Subcontractor: Samrae Singh							
		W.O. - GECP/9402/WKOPR/22/00911							
		RA Bill No 1							
		Bill period: Upto July'22							
		I. Charges for providing and fixing of gabion at							
	(i)	81+010	cum	58	6	1.5	1.5	78979	
	(ii)	72+980	cum	65	6	1.5	1.5	87768	
	(iii)	132+520	cum	60	6	1.5	1.5	810	
	(iv)	130+450	cum	58	6	1.5	1.5	783	
	(v)	85+150	cum	66	6	1.5	1.5	891	
	(vi)	136+810	cum	47	6	1.5	1.5	6345	
	(vii)	74+200	cum	75	6	1.5	1.5	10125	
								579846	

Samrae Singh
 PWD

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
Name of subcontractor: Sameer Singh								
W.O - G/EPH/9402/WROR/22/0011								
RA Bill No 2								
Bill period :- upto Oct '2								
i) Charges for providing and fixing of gabions								
(i)	81+100	Cum	33	6	1.43	1.7	396.4	
(ii)	74+045	Cum	36	6	1.5	1.5	486.0	
(iii)	79+150	Cum	78	6	1.5	1.5	1053	
(iv)	72+100	Cum	56	6	1.5	1.5	756	
							2691.4 m ³	

marks

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B. in (m)	Depth/Ht. D/H in (m)	Quantity (m ³)	Remarks
3)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard at km 145+590 to 145+630							Total amount should be debit from
	STEP 1)	Cum	08	03	1	1	24.00	SD Const.
	STEP 2)	Cum	06	03	1	1	18.00	(Rakesh)
							Total Quantity 42.00	
4)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard at km 146+040 to 146+075							Total amount should be debit from SD Construction
		Cum	01	35	1	1	35.00	(Dharambhai)
							Total Quantity 35.00	
5)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard at km 146+290 to 395							Total amount should be debit from SD Construction
		Cum	37	03	1	1	111.00	(Sham Singh)
		Cum	01	02	1	1	02.00	
							Total Quantity 113.00	
6)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard at km 146+390 to							Total amount should be debit from SD Const.
		Cum	08	03	1.20	1.20	34.56	(Sham Singh)
							Total Quantity 34.56	
7)	Fixing and protection of P ₂ of Jaishal Bridge with Gabion Boxes.	Cum	02	06	1.20	1.20	17.28	
							Total Quantity 17.28	
<p style="text-align: center;">Total = 373.84 Gabion Box (5/c)</p> <p style="text-align: center;">= 30 Gabion provided by GFCPI.</p>								

Neeraj Kumar
Sham Singh
Ranjit Singh

144

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Sub-Contractor: Rangit Singh							
	Type of Work: CIVIL WORKS (GARDEN & BOUNDARY)							
	Bill Period: SEP'17							
	WORK Order NO.:							
1)	Dressings for foundation on bed & sides by manual means for (Median Wall)	Sq.m	01	18	146	-	2628	
	145+298 to 145+316 (NS)							
2)	Fixing of Shuttering for PCC (Median Wall)	Sq.m	01	18	-	0.1	1.8	
	145+298 to 145+316 (NS)							
3)	Labour Charges for laying of PCC (Manually)	Cum	01	18	146	01	2.63	
	145+298 to 145+316 (NS)							
4)	Charges for construction of Protection Wall in Cement-sand masonry by using Random Rubble masonry	Cum	03	18	146	2.6	4320	DRY MASONRY PROVIDED BY GEPK
	Ch-145+298 to 145+316 (NS)							
#	Total Quantity of 216 Bond Stone to be deducted						518	
							Total Quantity 4302	
								Near of Parkhar & Son Rangit Singh

intly	Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks	
		5)	Casting of Bond Stone including all materials		M. of BANSIS			Total BSS Duplex	72 216		
		6)	Charges for Backfill of Mason Wall Ch:- 145+298 to 145+316 (MD)	Cum	01	18	0.6	2.3	24.84		
		7)	Fixing and Erection of Gabion Boxes for Toe Protection of Jaival Bridge (P ₂)								
			STEP 1	Cum	07	03	1.2	1.2	30.24		
			STEP 2	Cum	05	03	1.2	1.2	21.6		
			STEP 3	Cum	06	03	1.2	1.2	25.92		
			Total Quantity							77.76	
		8)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard 145+661 to 752	Cum	10	06	1.2	1.2	86.4	Gabion Box PROVIDED BY GECL	
				Cum	06	06	1.2	1.2	51.84	This amount is provided by Sub-center Gabion Box Newt	
		9)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard 146+020 to 080	Cum	02	06	1.2	1.2	77.28		
				Cum	16	03	1.2	1.2	69.12		
			Newt							86.4	

7 APRIL 2014

28

DRY
MAZDAR
PROVIDED
BY GECL

Du

2

57

Neeraj Prasad
Asst Supt

146

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
10)	Fixing and erection of Gabion Bows for fire protection of Dumping Yard							
	147+216 to 216	Cum	02	03	1.2	1.2	0.64	
11)	Construction of Parapet Wall on existing bridge NO 48.							
		Cum	01	10	0.4	0.70	2.8	
		Cum	01	03	0.42	0.80	1	
						Total	3.8	
<p><i>Neeraj Kumar</i> <i>Ranjit Singh</i></p>								
	Hold Qty - Sep 17 =	13.40	← Gabion	Released	Qty	02+17 =	19	
		Rms						

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Sub-contractor:- Rangit Singh							
	Type of Work:-							
	Bill Period:-		Oct-17					
	Work Order No:-							
1)	Dressing for foundation & Sides by Manual means for (Median Wall)							
a)	143+940 to 143+970 (NB)	Sqm	01	30	1.26	-	37.8	
b)	144+026 to 144+044 (NB)	Sqm	01	18	1.36	-	24.48	
					Total	Quantity	62.28	
2)	Fixing of Shuttering for PCC (Median Wall)							
	143+940 to 143+970 (NB)	Sqm	01	30	-	0.1	3	
	144+026 to 144+044	Sqm	01	18	-	0.1	1.8	
					Total	Quantity	4.8	
3)	Labour charges for laying of PCC manually							
	143+940 to 143+970 (NB)	Cum	01	30	1.26	0.1	3.78	
	144+026 to 144+044	Cum	01	18	1.36	0.1	2.45	
					Total	Quantity	6.23	
4)	Charges for construction of Protection Wall in Cement-Sand MORTAR by using Random Rubble Masonry							DRY MORTAR Provide by GEPPL
	143+940 to 143+970 (NB)	Cum	05	06	$\frac{1.26 \times 0.6}{2}$	2	55.8	
	144+026 to 144+044 (NB)	Cum	03	06	$\frac{1.36 \times 0.6}{2}$	2.3	40.57	
			Rangit Singh				96.37	

nifty	Remarks	Sr. No.	Description of items	UCM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		5)	Casting of Bond Stone including all materials		NO OF Panels 08			Total QS Per Panel 48	384	
		#	Total Quantity of 384 Bond Stone to be deducted					96.37 - 9.216		
								Total Quantity RRM.	87.15	
5		6)	Charges for Providing and laying of Backfill with boulders for Precast Wall							
48			143+940 to 143+970 (NO)	Cum	01	30	0.6	1.7	30.6	
28			144+026 to 144+044 (NO)	Cum	01	38	0.6	2	21.6	
								Total Quantity	52.2	
		7)	Fixing and Erection of Gabion Boxes for Toe Protection of Jaisalmer Bridge (P ₂)							
			step 7	Cum	10	03	1.2	1	36	
			step 8	Cum	13	06	1.2	1	93.6	
			step 9	Cum	07	03	1.2	1	25.2	
			step 10	Cum	03	03	1.2	1.2	12.96	
								Total amount	167.76	
		8)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard at 145+660 to 692							
				Cum	07	03	12	12	30.24	
								Rem of sing		

DRY
MORPH
Provided by
GEEPL

149

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
9)	Fixing and Erection of Gabion boxes for Top Protection of Dumping Yard at 146+020 to 030	Cum	02	03	1.2	1.2	8.64	/
10)	Charges for Construction of Protection Wall in Cement Sand Mortar by using Random Rubble Masonry							/
	Bridge 46(A ₁) 140+433(m)	Cum	01	5.5	$\frac{12+0.6}{2}$	1.9	9.4	
	Bridge 48(A ₁) & (A ₂) etc.	Cum	02	12	12 0.5	1.25	15	
	Gravel motor						24.4	
	River bank							/

Naveg Rainha
26/11/2017

Slty	Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		1)	Fining and Protection by Erection of Gabion Boxes for Toe Protection of Jaisalmer Pondage P ₁							
			Step 1	Cum	10	06	1.2	1.2	86.4	Gabion Box Provided By Sub-Contractor
5	DRY MORNING PROVIDED BY GEEPL		Step 2	Cum	10	06	1.2	1.2	86.4	
3			Step 3	Cum	10	06	1.2	1.2	86.4	
2			Step 4	Cum	10	06	1.2	1.2	86.4	
			Step 5	Cum	10	06	1.2	1.2	86.4	
10			Step 6	Cum	10	06	1.2	1.2	86.4	
4			Step 7	Cum	10	06	1.2	1.2	86.4	
17									Total Quantity	604.8
		2)	Fining and Protection by Erection of Gabion Boxes for Toe Protection of Dumping Yard at 145 + 500 to 600							Total amount should be debit to Saddam Hussain and Credit to Rajit Singh.
			Step 1)	Cum	18	06	1.2	1.2	158.4	
			Fining and Protection by Erection of Gabion Boxes for Toe Protection of Dumping Yard at 145 + 500 to 600							Total amount should debit to Saddam Hussain and Credit to Rajit Singh.
			Step 2	Cum	20	06	1.2	1.2	172.8	Gabion Box Provided by GEEPL
77										
2										
85										

Creates six for (Saddam Hussain)

Naraj Rainha

Rajit Singh

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
7)	Charges for construction of Breast Wall in Cement-Sand-Mortar by using Random Rubble Masonry							DRY MORPH PROVIDED BY GEC
	CH-140+457 to 140+475	Cum	03	06	$\frac{192+06}{2}$	4	90.72	
							7.77	
<u>Note</u>	Total Quantity of 324 bond stones to be deducted					Total RRM	82.95	
8)	Casting of Bond Stone including all materials		No. of Panel			Total No. of BS per Panel		
			03			108	324	
9)	Filling of Filter Media Backfill							
	CH-140+340 to 140+475	Cum	03	06	0.6	3.7	39.96	
10)	Fixing and Erection of Gabion Boxes for Toe Protection of Jaisalpur Bridge (P.1)							
		Cum	10	03	1.2	1.2	43.2	
		Cum	10	06	1.2	1.2	86.4	
					Total		129.6	
11)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping yard at 145+460 to SBO(SO)							Total Amount to be debited to Sadder
		Cum	04	06	1	1.2	28.8	Human
		Cum	13	06	1.2	1.2	112.32	Credited
							141.12	Rank's S.

create by subcontractor

create by subcontractor

Quantity	Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks	
			Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard at 145+400 to 145+670 (Valley Side)	Cum	22	06	1.2	1.2	190.08		
0.72	DRY		<i>create by subcontractor</i>								
16.27	PROVIDED		Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard at 145+280 to 145+400	Cum	08	06	1	1	48		
1.64	DRY				02	06	1	1	12		
1.85	DRY				04	06	1.2	1.2	34.56		
1.20									104.16		
3.60									94.56		
0.60											
3.00											
			<u>ABSTRACT</u>								
			Total Dressing for Foundation						195.6 Sq.m		
			Fixing of Shuttering Plate						11.5 Sq.m		
			Labour charges for RCC Laying						19.56 Cum		
			Random-Rubble-Masonry Construction						403.08 Cum		
			Total Bond Stone						16.92		
			Backfill Total						196.41 Cum		
			Construction of						294.24 Cum		
			Gabion Box Total						284.60 Cum		

284.69 ✓

Neeraj Kumar

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Cum	01	21.90	1.25	3	82.12	
					Total		203.44	
8)	Hoing and Excision of Gabion Box for toe protection of Dumping Yard (Valley Side)							
	145+250 to 146+280	Cum	11	06	1.2	1.2	95.04	
		Cum	09	06	1.2	1.2	77.76	
		Cum	01	23.6	1	1	23.6	GABION
		Cum	01	34	1	1	34	BOX
	Step 1	Cum	01	67.7	1	1	67.7	USE BY
	Step 2	Cum	01	66.3	1	1	66.3	SUB-CON
		Cum	03	06	1.2	1.2	25.92	
	Step 1	Cum	01	51	1.2	1.2	73.44	
	Step 2	Cum	05	06	1.2	1.2	43.2	
					Total		506.96	
9)	Construction of Protection Wall in Cement & Sand - Mortar by using Random Rubble Masonry (2nd lift)							
	Precast Wall (Median)							
	144+427 to 144+451	Cum	04	06	0.6	0.6	8.64	
	144+451 to 144+463	Cum	02	06 ⁰⁶	0.6	0.7	5.04	DRY
	144+463 to 144+469	Cum	01	06	$\frac{0.8+0.6}{2}$	1.2	5.04	MORTAR
	144+469 to 144+475	Cum	01	06	$\frac{0.8+0.6}{2}$	1.2	4.62	RANDOM
	144+475 to 144+493	Cum	03	06	0.6	0.9	9.72	BY
	144+493 to 144+499	Cum	01	06	0.6	0.7	2.52	GRIP
	144+499 to 144+517	Cum	03	06	0.6	0.35	3.78	

Near of Park...

Quantity	Remarks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks		
3.2			144+517 To 144+511	Cum	04	06	0.6	0.25	3.6			
13.94									Total	42.96		
			d) Fixing and Erection of Gabion Box for Protection of Jaisal Bridge (Ag Side)									
04			Step 1	Cum	01	16	1.2	1.2	23.04	Gabion Box		
76			Step 2	Cum	01	16	1.2	1.2	23.04	Use by		
6	GABION BOX		Step 3	Cum	01	16	1.2	1.2	23.04	Sub-Contract		
									Total	69.12		
			<u>Nagesh Parshar</u>									
			Fixing and Erection of Gabion Box for Toe Protection of Dumping Yard (Nislay Side)									
			145+200 to 145+224	Cum	04	06	1.2	1.2	34.56			
			<u>Nagesh Parshar</u>									
			Labour Supply for Road Maintenance, Drain Clearance								MANDAYS	123
			<u>Nagesh Parshar</u>									
			DRY MORTAR PROVIDED BY SEPL									HOLD Released in RA-12

Quantity	Remarks	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		Casting of Bond Stone including all materials		NO. OF PARTIAL ↓			T. NO. OF B.S. PER PARTIAL		
		145+663 to 145+681		03			72	216	
		146+424 to 146+442		03			72	216	
59.13								432	
		Deduction of 432 Bond stone out of Total PRM						59.13	
								76.95	
						Total PRM		136.00	
								10.36	
						Total PRM		125.72	
34.56		Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard near							Gabion Box Provided
1.8		40 Bridge (Valley Side)	Cum	18	06	1.2	1.2	155.52	By Geopl
			Cum	02	06	1.2	1.2	17.28	
								172.8	
3.45		Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard (Valley Side)							Total amount should be debit to Suddan Hama and credit To Receipt Sypl
		45+560 to 660							
		5th layer	Cum	15	06	1.2	1.2	129.6	
		6th layer	Cum	15	06	1.2	1.2	129.6	
1.95								259.2	Gabion Box Sub-Contract

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
13)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard (Nalley Side)							Gabion By Sub-con
	145+400 to 430 (2nd layer)	Cum	04	06	1.2	1.2	34.56	
14)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard (Nalley Side)							
	146+360 to 500							
	1st layer	Cum	20	06	1.2	1.2	172.8	Gabion
	2nd layer	Cum	18	06	1.2	1.2	158.52	By
							320.32	Sub-con
15)	Labour Charges for Plum. Concrete of Cladding Wall at (Fill)							
	142+135 to 142+150							
	1st lift	Cum	01	15	2	1	30	
	2nd lift	Cum	01	15	2	1	30	
	3rd lift	Cum	01	15	2.4	1	36	
	4th lift	Cum	01	15	2.25	1	33.75	
	5th lift	Cum	01	15	2	1	30	
					Total		159.75	

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
11)	Casting and laying of Bond Stone including all materials		Nb. of Joints ↓			Total BS Per Form ↓		
	148+232 To 148+244		02			1.08	216	
	145+663 To 145+675		02			1.08	216	
	146+508 To 146+526		03			72	216	
						Total	648	
#	Total Quantity of 648 Bond Stone to be deducted out of Total RRM		648	0.5	0.2	0.2	15.55	(179.02) 180.00
						Total RRM	164.27	164.27/38
12)	Filling of Piles Media (Backfill) (B/W)							
	148+232 To 148+244	Cum	02	0.6	0.6	3	21.6	
13)	Parapet Wall on Culvert 146+419							
	Front	Cum	01	4	0.5	1.60	3.2	
	Back	Cum	01	4.2	0.5	1.10	2.31	
							5.51	
14)	Construction of Drain R/R Masnam (Hill) (L-Shape)							
	146+509 to 146+560	Rm		51			51 Rm	
15)	Fixing and Erection of Gabion Boxes for Loc Protection of Dumping Yard (Valley Side)							
	145+560 to 660							Gabion by sub-contractor

Quantity	Remarks	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
		7th layer	Cum	20	03	1.2	1.2	86.4	
		Fining and Erection of Gabion Boxes for toe Protection							
216		of Dumping Yard (valley side)							
16		near (48 Bridge)	Cum	20	06	1	1	120	
548		Fining and Erection of Gabion Boxes for toe Protection							
0.00		of Dumping Yard 46+67 to 710	Cum	08	06	1.2	1.2	69.12	
164.53								275.52	
								Total	
16		Labour Charges for Plum Concrete of Cladding Wall at (411)							
2		142+120 to 142+135							
31		1st lift	Cum	15	3	1		45	
51		2nd lift	Cum	15	2.8	1		42	
		3rd lift	Cum	15	2.85	1		42.75	
								129.75	
1.84		Chuttering Labour charges for Chuttering incl. side Support for Cladding Wall 1st lift							
		142+120 to 142+135	Sym	03	15	1		45 sym	

y Remarks

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
6)	Back filling of filter media.							
	135+308 TO 344 (H)	M ³	01	36	0.6	3.6	77.76	
	135+098 TO 122 (H)		01	24	0.6	3.6	51.84	
	7) Gabion base for protection for dumping yard near Dam View (S.B)					Total	129.6	
	Gabion base NO: 1	M ³	02	6	1.2	1.2	17.28	
	" " NO: 2		02	6	1.2	1.2	17.28	
	" " NO: 3		02	6	1.2	1.2	17.28	
	" " NO: 4		01	6	1.2	1.2	8.64	
	" " NO: 5		02	30	1.2	1.2	86.4	
	" " NO: 6		02	30	1.2	1.2	86.4	
	" " NO: 7		02	12	1.2	1.2	34.56	
	" " NO: 8		02	6	1.2	1.2	17.28	
	" " NO: 9		11	6	1.2	1.2	95.04	
	" " NO: 10		11	6	1.2	1.2	95.04	
	" " NO: 11		02	12	1.2	1.2	34.56	509.76
						Total	309.76	
	(Note Deduction)					Hold Release RA-17		Hold for verification
	Total Qty RRM Deduct.					Aug-18	114.48	
	Total Qty Bond Stone Deduction $360 \times 0.6 \times 2 \times 2 =$						8.64	
	Total Qty RRM should be pay is					Total	105.84	

created by Subcontractor

Singh
Yashpal Singh
940212426

[Handwritten signature]

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
5)	Casting and laying of Bond Stone including all materials		Total No of 7 items ↓			Total Bx Performed		
	148+480 to 148+498		63			144	432	
	148+304 to 148+310		01			108	108	
							540	
<u>Note</u>								
	Deduction of 540 Bond Stone out of Total RRM			540 × 0.6 × 0.2 × 0.2			158.49 12.76 <u>145.73</u>	145.73
6)	Charges for loading transporting and unloading of Borden						145.53 146.53 7090	
	131+800 to 148+400						102.57	141.87
	7090 of Total RRM							
7)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard Near Bridge							
	48	Cum	15	06	1.2	1.2	129.6	
								Gabion by GSEPL
8)	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard at 148+500 to 700							
	at 148+500 to 700	Cum	27	06	1.2	1.2	233.28	
								Gabion by GSEPL Ranjit Singh
								Signature 29/10/2018
								940242427

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
5)	Casting and laying of Bond Stone including all materials							
								TOTAL NO. OF BS. Done 70000
			36				05	1800 ✓
	^{Note} Deduction of 100 Bond Stone out of Total RRM							
				180	0.6	0.2	0.2	60.52
								432
								<u>562</u>
								TOTAL RRM
6)	Charges for providing and laying of Backfill. (Medium)							
	146+286 to 146+304	Cum	03	06	0.6	1.7	18.36	
	146+304 to 146+316	Cum	02	06	0.6	1.9	13.60	
								<u>3204</u> ✓
7)	Construction of Drain (L-Shape)							
	140+905 to 140+930	RM						25 RM ✓
8)	Charges for erection and lining of Gabion Boxes for toe protection of Dumping Yard at 145+490 to 590							
								Gabion by GEEP ✓
	Layer 5th	Cum	15	06	12	12	1296	Gabion ✓
9)	Charges for erection and lining of Gabion Boxes for toe protection							
								Gabion by GEEP ✓
								Gabion ✓

Remarks

Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
<u>Note</u>								
	Reduction of 36 Round Stone out of total RRM						36 14.32 - 0.86 <u>13.46</u>	
6) Filling of Filter Media Backfill								
	146+316 to 146+322	Cum	07	06	0.6	1.9	6.84	
	140+917 to 140+983	Cum	11	06	0.6	3.5	138.6	
							<u>145.44</u>	
7) Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard near Pri 57								
								Gabion by Geopl
		Cum	07	06	1.2	1.2	60.48	
8) Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard at 145+500 to 550								
								Gabion by Geopl
		Cum	07	06	1.2	1.2	60.48	
9) Fixing and Erection of Gabion Boxes for Toe Protection of Dumping Yard at 141+140								
								Gabion by Geopl
		Cum	09	06	1.2	1.2	77.76	
		Cum	03	06	1.2	1.2	25.92	
							<u>103.68</u>	
<p>Neelof Lakshmi 940212427 (Pankaj)</p> <p>LABOUR SUPPLY FOR MISCELLANEOUS HIGHWAY = 48 nos. manday</p> <p>JMS</p>								

marks	Sr. No.	Description of Items	UOM	Nos	Length L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	7.	Fixing and Erection of Gabion Boxes for Toe Protection of Dumping yard.							Provided for GECPL
		at Near Dam view at Hotel	Cum	06	6	1.2	1.2	51.84 M ³	
		Note Deduction							
		Total qty R.R.M						143.55	
		Total qty Bondstone	Cum	396	.6	.2	.2	3.504	
		Total qty should be Paid						134.046 M ³	
		Sunil Kumar 94013988							Recd of 5/13
		<u>ABSTRACT:-</u>							
	①	Gabion (By GECPL) →	60.48	60.48	103.68	51.84		276.480	Cu.M.
			P-73	P-73	P-73	P-75			
	②	Dressing for B/wall →	8.34	41.40				49.74	Cg.m
			P-72	P-74					
	③	Shuttering for P.C.C →	0.82	4.14				4.974	Cg.m
			P-72	P-74					
	④	R.R.M (B/w) →	13.46	134.046				147.51	Cum
			P-73	P-75					
	⑤	Bondstones →	36	396				432	Nos
			P-72	P-74					
	⑥	Backfilling →	145.04	43.20				188.640	Cum
			P-73	P-74					
	⑦	Labors Supply →	48.00					48.00	Man days

Sr. No.	Description of Items	UOM	Nos	167 L in (m)	Breadth B in (m)	Depth/Ht. D/H in (m)	Quantity	Remarks
	Name of Sub-contractor:-							Ranjit Singh
	Type of work :-							Civil work
	Bill Period :-							26/01/19 To 25/02/19
	Work order NO. :-							GECP/9402/WKOPR/17/00076
	R.A Bill :-							23
1)	Fixing and Erection of Gabion Boxes for Toe Protection of Muck of Bank Slide to prevent it fall off to River Stream.							Gabion by Geell
	146+250 to 146+300	Cum	07	06	1.2	1.2	60.48	
		Cum	08	06	1.2	1.2	69.12	
							<u>129.6</u>	
2)	Fixing and Erection of Gabion Box for Toe Protection of Dumping Yard near Bridge 40							Gabion by Geell
	141+200	Cum	05	06	1.2	1.2	43.2	
3)	Labour supply for Misc	Mandays	26+25					⇒ 51 mandays TOTAL ⇒ 172.80 cum
								Neelam Paswan 9/10/2019

Sr. No.	
1	L
2	L
3	L
4	L
5	L
6	L



Winter office: November-April
Parivesh Bhawan, Gladu,
Transport Nagar, Narwal,
Jammu. (J&K) 180006.
Ph. Fax. 0191-2476925

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Government of Jammu and Kashmir
J&K Pollution Control Committee
Jammu

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Annex. R-II

ANNEXURE R5/3

Summer Office: May-October
Sheikh-ul-Alam Campus,
Behind Govt. Silk Factory,
Rajbogh, Srinagar (J&K) 190008
Ph. Fax. 0194-2311165.

Email: membersecretaryjkpcb@gmail.com

Sub:- Finalization of imposed **Environmental Compensation** on **NHAI** authorities for violation of environmental norms while executing the widening and four laning of NH-44 Project under **Section 33 (A), 31 (A) and Section 5** of the **Water (Prevention & Control of Pollution) Act, 1974**, the **Air (Prevention & Control of Pollution) Act, 1981** and **Environment (Protection) Act, 1986**, respectively.

Ref:- i) Hon'ble NGT directions dt. 28/09/2020 and 28/06/2021 in OA No. 295/2016.
ii) JKPC order no. 50 JKPCB of 2021 dt. 24-03-2021.

ORDER No.: 09-JKPC of 2021
DATED : 08-09-2021

Whereas, reports about illegal and unscientific dumping and disposal of muck in the course of widening and four laning of National Highway from Udhampur to Banihal by the National Highway Authority of India (NHAI) and its contractors viz. a) M/s Gammon India Ltd. (GIL), b) M/s Hindustan Construction Company Ltd. (HCCL), and c) M/s Choudhary Power Projects Pvt. Ltd. (CPPPL) were received from the field functionaries of the JKPC, reporting further that such disposal has affected the environment adversely besides damaging the ecology of the area.

Whereas, on the directions of Hon'ble NGT, two reports dt. 31-07-2020 and 17-09-2020 with regard to above were prepared by the Divisional Officer PCC Ramban and submitted to the Expert Committee constituted by the Hon'ble NGT, and the Hon'ble Tribunal on consideration of report of Monitoring Committee dt. 24-09-2020, was pleased to direct the JKPC for recovery of **Environmental Compensation** for damages and initiation of prosecution against violators of environmental norms, accordingly.

Whereas, the JKPC vide its communication dt. 15-12-2020 directed its **Technical Advisory Committee (TAC)** to verify the ground position further and assess the damage caused to the Environment by illegal and unscientific muck dumping by NHAI.

Whereas, the TAC carried out several field verifications about illegal and unscientific muck disposal by NHAI through its contractors named above and recommended Interim Environmental Compensation of Rs. 2.00 Cr, which was levied upon NHAI vide order No. 50 JKPCB of 2021 dt. 24-03-2021.

Whereas, TAC of JKPC has submitted its final report on 25-08-2021 reflecting therein poor ground position and grave violation of norms related to environmental protection in handling and disposal of muck by NHAI, as the designated sites have not been developed before hand to retain the muck excavated during the four laning / construction works and the executing agencies kept on dumping the waste, which has caused serious damage to the Environment and Hydro-logical conditions, causing blockade of water course of natural drainage and rivulets besides narrowing the water channels and seasonal nallahs.

Whereas, the damage caused to the bio-diversity, river course, aquatic life, natural plantation, stability of slopes, geological disturbance and erosion of soil on slopes, is irreversible and has resulted in serious environmental concerns.

Whereas, the TAC has assessed an amount to the tune of Rs. 129 Cr (app) for implementation of Environment Management Plan (EMP) for the purpose and recommended levying of 2% on the above said amount as Environmental Compensation, amounting to Rs. 2.58 Cr as a deterrent measure, so that NHAI exercises utmost care towards Ecology and Environment of area and also restores already done damages.

Whereas, the NHAI has already paid an amount of Rs 2.00 Cr as Interim Environmental Compensation as per order No. 50 JKPCB of 2021 dt. 24-03-2021 which is to be set off from the total amount of Environmental Compensation of Rs. 2.58 Cr, thus, making the NHAI liable to pay an additional amount of Rs 0.58 Cr as **Environmental Compensation**.

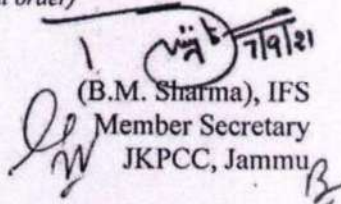
Now, therefore, in exercise of powers vested in the JKPCB under **Section 33 (A), 31 (A) and Section 5** of the **Water (Prevention & Control of Pollution) Act 1974**, the **Air (Prevention & Control of Pollution) Act, 1981** and **Environment (Protection) Act, 1986** respectively, read with the directions of Hon'ble NGT in its order dt. 28-09-2020 and 28-06-2021 in OA No. 295/2016, the NHAI shall deposit a sum of **Rs. 0.58 Cr** (Rupees Fifty Eight lakh only) as **Environmental Compensation** in addition to Rs. 2,00,00,000/= (Two crores only) already paid as interim Environmental Compensation, in terms of final assessment of damage of the ecological loss. The recovery of Environmental Compensation on Polluter Pays Principles shall be the part of enforcement strategy and not a substitute of the compliance to be done as recommended by the Monitoring / Expert Committee of Hon'ble NGT.

Accordingly, **Regional Officer**, National Highway Authority of India (NHAI), Jammu is hereby directed under **Section 5** of the **Environment (Protection) Act 1986** to deposit a sum of **Rs. 0.58 Cr** (Rupees Fifty Eight lakh only) in the **Environmental Compensation Fund Account No. 0023040510000001** of the JK PCC in J&K Bank Ltd. within **45** days without fail and on lapse of above said period, an interest @ **12%** on the **Environmental Compensation** amount shall accrue, at the risk and responsibility of the National Highway Authority of India.

Further, the NHAI is also directed to take mitigation measures for implementation of Environment Management Plan by keeping **Rs. 129 Cr. (app.)** proposed, as budgetary provisions in the project, for the referred purpose.

(Order No. 50 JKPCB of 2021 dt. 24-03-2021 shall be treated as part of the instant order)

'As approved by the Competent Authority'.


(B.M. Sharma), IFS
Member Secretary
JKPCC, Jammu

No. JK PCB/LSJ/NGT/23/39-45
Date:- 08/09/2021.

Copy to the:-

- i) Commissioner / Secretary to Govt., Department of Forest, Ecology and Environment, Civil Secretariat, Jammu / Srinagar (**Member Secretary NGT Monitoring Committee on NH widening and Four Laning Project**) for information.
- ii) Deputy Commissioner, Ramban for information and necessary action.
- iii) **Regional Officer, National Highway Authority of India, Jammu for immediate compliance.**
- iv) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- v) Divisional Officer, Pollution Control Committee, Ramban for information and necessary action.
- vi) P.A. to Chairman for information of Chairman J&K Pollution Control Committee, Jammu.
- vii) I/c website for uploading the order on JKPCB website.

In Re : EA 23 of 2024 in OA 295 of 2016 - Amresh Singh vs UOI before the Hon'ble NGT

1 message

Aniruddh Singh <singh.aniruddh@gmail.com>
To: swarnkishore07@gmail.com

9 October 2024 at 19:50

To
Mr. Swarna Kishore Singh,
Advocate for Applicant

Please find attached the Affidavit in compliance of Respondent no. 5 in the subject case. Kindly acknowledge the service of the Affidavit.

Regards

Aniruddh Singh

Advocate for Respondent no.5

D-77, Defence Colony, New Delhi - 24

Mobile: +91- 9968279214

 **Compliance Affidavit - R5.pdf**
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